

LOK SABHA

List of Questions for ORAL ANSWERS

Thursday, December 7, 2023/Agrahayana 16, 1945 (Saka)

(Ministries of Civil Aviation; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Minority Affairs; New and Renewable Energy; Petroleum and Natural Gas; Power; Road Transport and Highways)

(नागर विमानन; आवासन और शहरी कार्य; जल शक्ति; सूक्ष्म, लघु और मध्यम उद्यम; अल्पसंख्यक कार्य; नवीन और नवीकरणीय ऊर्जा; पेट्रोलियम और प्राकृतिक गैस; विद्युत; सड़क परिवहन और राजमार्ग मंत्रालय)

Total Number of Questions — 20

Rising Air Fares

*61. SHRIMATI SANGEETA AZAD:
SHRI E.T. MOHAMMED BASHEER:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government is aware of domestic airfares surging up to thirty per cent and if so, the details thereof and the steps taken by the Government to address concerns about high air ticket prices and ensure affordability for passengers;

(b) the details of long-term strategies chalked out to prevent excessive pricing and maintain fair competition among airlines;

(c) whether the Government plans to strike a balance between the financial viability of airlines and preventing passengers from bearing the brunt of high airfares and if so, the details thereof;

(d) whether the Government plans to address the impact of grounded planes and supply-side challenges on airfares and stabilize airfares in the coming years; and

(e) if so, the corrective steps being taken in this regard?

Loan to Street Vendors under PM SVANidhi Scheme

†*62. SHRI MAHABALI SINGH:
SHRIMATI GEETA KORA:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the block-wise details of the loan provided to the street vendors in Karakat, Singhbhum, Amravati, Sonipat, Sheohar (Bihar), Bhagalpur, West Singhbhum

and Jammu Parliamentary Constituency under the PM SVANidhi Scheme during the last three years;

(b) whether the Government has any data regarding the number of street vendors who have been availing benefits of the said scheme since its inception; and

(c) if so, the details of both male and female beneficiaries respectively of the said scheme in the above mentioned constituencies?

Live Storage Status of Reservoirs

†*63. SHRIMATI HEMA MALINI:
DR. VISHNU PRASAD M.K.:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Central Water Commission (CWC) monitors the live storage status of 146 reservoirs in the country on a weekly basis;

(b) if so, the details thereof and the total live storage capacity of the said reservoirs as on date, region-wise;

(c) whether the overall live storage position is down by six percent as compared to corresponding period of last year in the country;

(d) if so, the details thereof and the corrective measures taken/being taken by the Government to improve/increase the storage capacity of these reservoirs;

(e) whether water tables of forty reservoirs in southern region have remained eighteen per cent below the last year's level due to deficient rainfall whereas reservoirs in northern region have improved significantly due to surplus rain; and

(f) if so, the details thereof and the steps taken by the Government to tackle the problem in southern region?

New Projects under PMKSY

*64. SHRI MANNE SRINIVAS REDDY:
SHRI KOMATI REDDY VENKAT
REDDY:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has approved the inclusion of new projects under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) – Accelerated Irrigation Benefit Programme (AIBP) which envisages the construction of new water reservoirs at villages across various rivers including in Andhra Pradesh and Telangana;

(b) if so, the details thereof State-wise along with the present status of implementation and the funds sanctioned under such identified projects; and

(c) the manner in which it has benefited the farmers till now and the future action plan thereof along with funds spent, State-wise?

Fatal Accidents on Expressways

*65. SHRI SRIDHAR KOTAGIRI:
SHRI HEMANT TUKARAM GODSE:

Will the Minister of ROAD TRANSPORT AND
HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware that the regular fatal accidents on the expressways have increased due to heavy commercial vehicles parked illegally on road;

(b) if so, the steps taken by the Government in this regard;

(c) whether Surveillance Vehicles Teams have been deployed to curb such menace on the expressways;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether designated parking lots would be provided to the heavy vehicles on the expressways; and

(f) if so, the details thereof and if not, the reasons therefor?

NHs in Maharashtra

†*66. SHRI SANJAY JADHAV:
SHRI VINAYAK RAUT:

Will the Minister of ROAD TRANSPORT AND
HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware that several National Highways in Maharashtra are in a dilapidated condition;

(b) if so, the details thereof, district-wise including the present status of minor and major roads under Parbhani Parliamentary Constituency in particular;

(c) the details of Centrally sponsored roads in various States including Maharashtra in the country which are in a dilapidated condition;

(d) whether the Government makes funds available to the States for maintenance/development of the said roads through the Central Road Infrastructure Fund (CRIF);

(e) if so, the details of funds provided to Maharashtra for the said purpose through CRIF since the year 2014 till date, year-wise;

(f) the number of roads approved for Maharashtra under CRIF during the last nine years and the present status thereof;

(g) the number of roads under CRIF the construction of which have been completed during the said period; and

(h) the number of roads, the construction of which is still incomplete including the reasons therefor?

In-situ Slum Rehabilitation under PMAY-U

*67. SHRI N. REDDEPPA:
DR. SANJEEV KUMAR SINGARI:

Will the Minister of HOUSING AND URBAN
AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of physical progress of In-situ Slum Rehabilitation (ISSR) under PMAY-U since its inception, State-wise;

(b) the details of funds allocated and released for In-situ Slum Rehabilitation under PMAY-U since its inception, State-wise;

(c) whether the Government is aware of the unoccupied houses under the ISSR scheme;

(d) if so, the steps taken/being taken by the Government to address the above mentioned innocuancy; and

(e) the reasons for ISSR having the least number of projects out of all the four verticals in PMAY-U?

Floods in Sikkim

*68. SHRI PRADYUT BORDOLOI:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether South Lhonak Lake has an operational early warning system, especially considering its long-standing recognition of being at risk and if so, the details thereof;

(b) whether the preparedness and early measures in place were implemented during Sikkim glacial lake outburst floods and if so, the details thereof;

(c) the details of the human casualties from the Sikkim floods and relief measures undertaken to support the affected families including the assistance/funds given to the State; and

(d) the details of the assessment made and monitoring mechanisms activated by the Central Water Commission in monthly monitoring of critical areas in North East such as South Lhonak Lake?

Regulatory Framework for Air Sports

*69. DR. SUKANTA MAJUMDAR:
SHRI KRIPANATH MALLAH:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has recently taken any initiative in the field of air sports, including any updates or enhancements made to the existing regulatory framework and if so, the details thereof;

(b) whether the Government proposes to bring any special scheme to promote existing air sports hubs in the country including in Narnaul in Haryana and if so, the details thereof;

(c) the details of countries with which India has signed open sky agreements since 2017;

(d) the key accomplishments or progress made in the civil aviation industry as a result of these agreements and the resultant growth in GDP thereof; and

(e) the other steps being taken by the Government in this regard?

Hike in Airfare from Middle East Countries

*70. SHRI KODIKUNNIL SURESH:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government is aware of exorbitant hike in air fare for flights operating from Middle East and Gulf countries including Saudi Arabia, Kuwait, Oman, Dubai and Bahrain to India;

(b) if so, the steps being taken to address the hike;

(c) whether the Government has taken steps including introduction of Udaan model of flight along with more international flight services for reducing rates as rate hikes are affecting the expatriates and their ability to travel and if so, the details thereof;

(d) whether the Government has received any proposals or recommendations from State Governments especially Kerala for introduction of a State Government owned airline or for chartered airline service and if so, the details thereof; and

(e) whether the Government has accorded permissions for the same and if so, the details thereof?

Loan Applications under PM SVANidhi Scheme

*71. DR. DNV SENTHILKUMAR S.:
SHRIMATI SUPRIYA SULE:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details and the number of loan applications received, approved and loan amount disbursed to street vendors under the PM SVANidhi Scheme in the State of Tamil Nadu, Maharashtra, Odisha and Andaman & Nicobar Islands;

(b) whether the loan amount is directly disbursed by lending institutions to the beneficiaries of the PM SVANidhi scheme and if so, the details thereof;

(c) the details and the number of financial literacy and capacity building programmes conducted by the Government and the number of applications received along with the users of web portal under PM SVANidhi Scheme in country, State/district-wise, particularly in Tamil Nadu;

(d) whether the Government has taken any steps to encourage participation of private banks and enhance their share in the total sanctions and disbursements under the scheme and if so, the details thereof;

(e) the steps taken by the Government for financial inclusion of more and more vendors and also for improvement of their living conditions;

(f) the total number of vending certificates or Identity Cards (ID Cards) issued to street vendors in Maharashtra by Urban Local Bodies (ULBs) during the last three years and the current financial year, district-wise;

(g) whether the Government has taken notice of the cases of ULBs refusing to issue vending certificates or ID cards across the country; and

(h) if so, whether any appellate mechanism exists in this regard and if so, the details thereof?

Pilot License

*72. DR. SATYAPAL SINGH:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the number of pilot licences issued during the last ten years, year-wise and State/UT-wise including Rajasthan;

(b) the number of civil aviation training centres functioning in the Country, State/UT-wise particularly in Rajasthan;

(c) whether the Government has any scheme for issuance of remote pilot certificates;

(d) if so, the details thereof and the manner in which the aviation sector is benefited and national interests served as a result of issuance of such certificates; and

(e) whether the Government proposes to devise a mechanism to establish new training institutes to promote more youths to become part of the exponential growth in aviation sector and if so, the details thereof?

Subsidy Borne by OMCs

*73. SHRIMATI PRATIMA MONDAL:
PROF. SOUGATA RAY:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has put the responsibility of proposed subsidy/slashing of prices of LPG on Oil Marketing Companies (OMCs) of the country;

(b) if so, the details thereof;

(c) the expected amount of subsidy to be borne by OMCs for the next one year;

(d) whether such burden would affect the financial stability of OMCs; and

(e) if so, the details thereof?

Drinking Water Crisis in Karnataka

*74. SHRI D.K. SURESH:
SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Union Government is aware that Karnataka is facing drinking water crisis due to drought situation prevailing in the State;

(b) if so, the details thereof;

(c) whether the Union Government has allocated and released funds to meet the drinking water needs of the people of the drought hit areas; and

(d) if so, the details thereof along with the response of the Union Government in this regard?

Use of Advanced Technology in Aviation Sector

*75. SHRI T.R.V.S. RAMESH:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has taken steps to enhance the use of technology in various aspects of aviation, such as air traffic management, passenger services and aircraft maintenance;

(b) if so, the details thereof;

(c) whether the Government has taken initiatives to encourage the use of advanced technologies such as Artificial Intelligence and Blockchain in the aviation sector for improvement of operational efficiency; and

(d) if so, the details thereof and if not, the reasons therefor?

Minorities Living Below Poverty Line

*76. KUNWAR DANISH ALI:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to carry out any survey for identifying the minorities including Muslims living Below the Poverty Line (BPL) in each State;

(b) if so, the details thereof;

(c) the details of schemes formulated for improving the economic condition of the minorities;

(d) the details of funds allocated under these schemes during each of the last three years and the current year; and

(e) the mechanism in place for proper implementation and monitoring of these schemes?

Model Tenancy Draft Bill

*77. SHRI PARBHUBHAI NAGARBHAI
VASAVA:

Will the Minister of HOUSING AND URBAN
AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government has circulated the Model Tenancy draft bill to State Governments;

(b) if so, the details thereof;

(c) the number of States which have enacted the legislation/not enacted the legislation till date on Model Tenancy; and

(d) the time by which the States would enact legislation in this regard along with their action plan as on date, State-wise?

Beneficiaries under JJM

*78. SHRIMATI APARAJITA SARANGI:
SHRIMATI JASKAUR MEENA:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the salient features of Jal Jeevan Mission (JJM) and the target set under the said Mission;

(b) the details of the funds sanctioned, allocated and utilised under the said Mission in Odisha and Rajasthan so far;

(c) the details of the number of tap water connections provided so far particularly in the rural areas under the said Mission in Odisha and Rajasthan;

(d) the measures being taken by the Government to cover the rest of the rural areas of Odisha and Rajasthan at the earliest;

(e) whether the Government has set up water testing laboratories in the country to test water samples and if so, the details thereof; and

(f) the details of the impact of JJM on health and sanitation in Odisha?

Regulation of Oil and Gas Sector

*79. SHRI DUSHYANT SINGH:

Will the Minister of PETROLEUM AND
NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is true that Oil and Gas sector is being regulated by many agencies for different activities which is creating a time gap in implementing certain mandates of the legislation;

(b) if so, the details thereof;

(c) the manner in which the Government proposes to tackle the said issue;

(d) whether the Government proposes to form a single agency to enforce safety related rules and regulations in the petroleum sector; and

(e) if so, the details thereof?

Four Laning of NH

†*80. SHRI DEEPAK BAIJ:

Will the Minister of ROAD TRANSPORT AND
HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the present status of the construction of Raipur to Dhamtari, Jagdalpur four-lane National Highway (NH) Number-30;

(b) the target set for completion of the said Highway and the portion of the work completed so far;

(c) whether the Government proposes to construct a bypass on Keshkal ghati, Bastar connecting the said Highway and if so, the details thereof;

(d) the views of the Ministry on construction of four lane road on NH from Jagdalpur to Nagarnar and bypass construction in order to control the increasing traffic pressure on the Jagdalpur road route of Chhattisgarh;

(e) the details of the action taken on the proposal received from the people's representatives in this regard;

(f) the details of the National Highways constructed by the Government during the last five years in the country, State and year-wise; and

(g) the details of funds spent on the construction of the National Highways in Chhattisgarh during the last five years, year-wise?

NEW DELHI;
December 1, 2023
Agrahayana 10, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

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LOK SABHA

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Total Number of Questions — 230

National Green Hydrogen Mission

691. SHRI RAJIV PRATAP RUDY:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether it is a fact that India's National green hydrogen mission aims for at least five million metric tons of annual production capacity by 2030 using renewable energy as the source;

(b) if so, the progress made so far in this regard;

(c) whether it is a fact that the country is committed to its Green hydrogen mission and desires global contribution in it;

(d) whether it is a fact that India and Saudi Arabia have started preliminary discussion on green hydrogen cooperation, including exploring investment opportunities through companies, sharing of technology and joint research and development in the segment;

(e) if so, the details thereof and the manner in which the country would strategically benefit from it;

(f) whether it is a fact that both countries have been discussing a broader agreement on undersea cable grid connectivity; and

(g) if so, the details thereof and progress made so far in this regard?

Implementation of NCAP

692. SHRI PRATAPRAO JADHAV:
SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIVRAO
MANDLIK:
SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the number of road accidents has increased by six per cent to more than 4.6 lakh in the year 2022 and if so, the details thereof;

(b) whether the Government proposes to install in-built collision warning signal system i.e. Moving of Information System (MOIS) in certain categories of 4-wheelers to reduce the possibility of collision for safety of riders and pedestrians;

(c) if so, the details thereof and the salient features of the said system;

(d) whether the Government has implemented the Bharat New Car Assessment Programme (NCAP); and

(e) if so, the details thereof and if not, the time by which it is likely to be implemented?

Greenfield Airport at Sabarimala

693. SHRI ANTO ANTONY:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has received request from the State Government of Kerala or any other agencies for security clearance to set up Greenfield Airport at Sabarimala, Kottayam district, Kerala and if so, the details thereof;

(b) whether the Government has given security clearance for the project;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the present status of setting up of the said Greenfield airport; and

(e) whether any report has been sought from the implementing agency and if so, the status thereof?

Pathways to Amrit Kaal

694. SHRI B.Y. RAGHAVENDRA:

SHRI BASANTA KUMAR PANDA:
 SHRI RAVI KISHAN:
 SHRI LALLU SINGH:
 SHRI RAVINDRA KUSHWAHA:
 SHRI DILIP SAIKIA:
 DR. (PROF.) KIRIT PREMJBHAI
 SOLANKI:
 SHRIMATI APARAJITA SARANGI:

Will the Minister of HOUSING AND URBAN
 AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government has taken any steps to implement the recommendations of the report titled 'Pathways to Amrit Kaal: Envisioning and realising a new future for Indian cities' of the High-Level Committee on urban planning;

(b) whether the Government has taken any steps to address the issue of rapid urbanisation which is faced by the cities in the country; and

(c) if so, the details thereof?

Reduction in Carbon Emissions

695. SHRI K. NAVASKANI:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government monitors the contribution of the aviation industry to carbon emissions;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has taken corrective steps to reduce and offset carbon emissions; and

(d) if so, the details thereof, and if not, the reasons therefor?

Delhi-Karnal Rapid Rail Project

†696. SHRI SANJAY BHATIA:

Will the Minister of HOUSING AND URBAN
 AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of stations proposed to be constructed on Delhi-Karnal Rapid Rail Project route; and

(b) the details of Station Grid layout and the present status of Delhi-Karnal Rapid Metro Rail Project?

Number of Houses Sanctioned under PMAY-U

697. SHRI ANURAG SHARMA:
 SHRI P.P. CHAUDHARY:
 SHRI SANGAM LAL GUPTA:
 SHRI C.R. PATIL:
 DR. RAMAPATI RAM TRIPATHI:
 SHRI PRATAP CHANDRA SARANGI:

Will the Minister of HOUSING AND URBAN
 AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of houses that were sanctioned to beneficiaries from the State of Uttar Pradesh, Rajasthan, Gujarat and Odisha under Pradhan Mantri Awas Yojana-Urban (PMAY-U);

(b) the details of distribution to the beneficiaries from the said States under the four verticals of the said scheme *i.e.*, Beneficiary Led Construction/ Enhancement (BLC), Affordable Housing in Partnership (AHP), *in-situ* Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS);

(c) the number of beneficiaries from Jhansi, Pali, Pratapgarh, Navasari, Deoria and Balasore Parliamentary Constituencies under the said scheme; and

(d) the number of houses completed/to be completed out of the total houses sanctioned in the above said States, State-wise?

Educational Empowerment Schemes

698. MS. S. JOTHIMANI:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) whether there has been a decline in the allocation of funds and the number of beneficiaries of various Educational Empowerment Schemes for minority communities;

(b) if so, the details of funds allocated and number of beneficiaries in the State of Tamil Nadu;

(c) the details of the amount of scholarships sanctioned under various Educational Empowerment Schemes for minority communities in Karur Parliamentary constituency since 2019;

(d) whether there has been a decline in the amount of scholarships sanctioned for Karur Parliamentary Constituency since 2019;

(e) if so, the details thereof and the reasons therefor; and

(f) the impact of reduced scholarship amount on beneficiaries in Karur Parliamentary Constituency?

PMJVK

699. DR. T.R. PAARIVENDHAR:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) whether the Union Government is implementing the Pradhan Mantri Jan Vikas Karyakram (PMJVK) for the welfare of the Minorities across the country;

(b) if so, the details thereof;

(c) the total number of Minorities benefitted through this scheme during the last three years, State-wise;

(d) whether the Union Government has any proposal to review the scheme in near future; and

(e) if so, the details thereof?

Installation of LED under AMRUT†700. SHRI RAJIV RANJAN SINGH *ALIAS*
LALAN SINGH:

SHRI DINESH CHANDRA YADAV:

Will the Minister of HOUSING AND URBAN
AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether work for installation of LED in place of street lights has been completed by the Government under the AMRUT scheme in Bihar;

(b) if so, the details thereof; and

(c) the details of fund spent on the said scheme?

Data of Water Bodies701. DR. SUJAY RADHAKRISHNA VIKHE
PATIL:

DR. SHRIKANT EKNATH SHINDE:

DR. HEENA VIJAYKUMAR GAVIT:

PROF. RITA BAHUGUNA JOSHI:

DR. KRISHNA PAL SINGH YADAV:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has data of all water-bodies, both natural and man-made in the States of Maharashtra, Madhya Pradesh and Uttar Pradesh and if so, the detail thereof;

(b) whether the Government has data of all the water-bodies separately in urban and rural areas in

the States of Maharashtra, Uttar Pradesh and Madhya Pradesh and if so, the details thereof; and

(c) whether the Government plans to ensure that the rural areas in the State of Maharashtra, Uttar Pradesh and Madhya Pradesh continue their reliance on water conservation schemes and if so, the details thereof?

Role of Urban Sector

702. SHRI K. NAVASKANI:

Will the Minister of HOUSING AND URBAN
AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government agrees with the view that to navigate the challenges and identify policy moves that could be put into practice, making more resilient and future-proof cities requires an urban anchor in every State;

(b) if so, the details of the steps that are proposed to be taken by the Government keeping in view that the urban sector would play a critical role in the economy's structural transformation and in sustaining the high economic growth rate in the coming decades; and

(c) if not, the reasons therefor?

Road Safety Audit

†703. SHRI SUNIL BABURAO MENDHE:

Will the Minister of ROAD TRANSPORT AND
HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes/is likely to propose organising of training courses and training workshops for capacity building in Road Safety Audit and Road Safety Engineering;

(b) if so, the details thereof, State-wise; and

(c) if not, the reasons therefor?

Status of Highways

704. DR. UMESH G. JADHAV:

Will the Minister of ROAD TRANSPORT AND
HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details and the present status of the highways declared as National Highways (NHs) along with the NHs which are under construction at present

in the country, State-wise particularly in Kalaburagi district of Karnataka;

(b) the details of new NH projects sanctioned for Karnataka during the last three years and the current year; and

(c) the action taken by the Government to complete these projects, State-wise?

State Owned Airlines

705. SHRI M. SELVARAJ:
DR. T.R. PAARIVENDHAR:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is a fact that small neighbouring countries are having their state owned airlines and our country does not have its own airlines, if so, the details thereof;

(b) the reasons for not operating its State owned airlines;

(c) whether the Union Government has proposed to start State owned airlines;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether the Union Government is aware of the fact that air Passenger traffic reached to over 327 million at airports across India during the financial year 2023 and if so, the details thereof?

Production Linked Incentive Scheme

706. COL. RAJYAVARDHAN RATHORE:
SHRI JAGDAMBIKA PAL:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the overview of the performance and outcome of the Production-Linked Incentive (PLI) scheme for the drone sector;

(b) the details on the total amount disbursed under the scheme, additional drone manufacturing capacity created and employment generated; and

(c) whether there are any plans for a dedicated PLI scheme for drone designing to further boost the sector and if so, the details thereof?

Road Projects

707. ADV. DEAN KURIAKOSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of all projects of roads that pass through Kerala, which were given in-principle approval between May, 2014 and May, 2019 along with the dates of in-principle approvals;

(b) whether the Pazhani-Sabarimala by Munnar National Highway road project was given in-principle approval during the period between May, 2014 and May, 2019; and

(c) if so, the details thereof and if not, the reasons therefor?

Inter-linking of Rivers

708. SHRI DILESHWAR KAMAIT:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government proposes to inter-link rivers under National Perspective Plan (NPP);

(b) if so, the details and the current status of the proposals thereof; and

(c) the progress of Manas-Sankosh-Tista-Ganga (M-S-T-G) link project?

Pricing Mechanism for Air Fare

709. SHRI S. JAGATHRAKSHAKAN:
SHRI GNANATHIRAVIAM S.:
SHRI K. NAVASKANI:
SHRI N.K. PREMACHANDRAN:
SHRI S. VENKATESAN:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has taken any initiatives to ensure that the private airlines publish the correct information on their websites regarding fares;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether it has come to the notice of the Government regarding huge increase in airfare of thirty to forty per cent for domestic travel in 2022-23 and if so, the reaction of the Government thereto;

(d) whether the tickets to Ahmedabad for World Cup cricket finals went up hundred per cent increase for non-stop and 1000 per cent for one stop or two stops due to dynamic pricing and if so, the steps taken thereon;

(e) whether the Government proposes to formulate a pricing mechanism for air fares to ensure that passengers are not charged exorbitantly;

(f) if so, the details thereof and the initiatives proposed to be taken by the Government in this regard and if not, the reasons therefor;

(g) whether the Government has received any complaints or letters in this concern; and

(h) if so, the details thereof and the measures taken in this regard?

DRIP Phase II

710. SHRIMATI APARUPA PODDAR:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of the dams selected under the Dam Rehabilitation and Improvement Project (DRIP) Phase II for improved safety, State-wise;

(b) the funds that the Government proposes to spend for the DRIP Phase II over next ten years, State-wise;

(c) the details of functional dams which are more than 60 years old selected for DRIP Phase II, State-wise including West Bengal;

(d) the reasons for not including West Bengal in DRIP Phase II project; and

(e) whether the Government has any proposal to increase capacity or improve infrastructure of the Damodar Valley Corporation (DVC) dam, if so, the details thereof and if not, the reasons therefor?

Financial Assistance

711. SHRI D.M. KATHIR ANAND:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether it is true that millions of people employed in Micro, Small and Medium Industries in the country have lost their jobs due to various reasons like cash crunch, import-export crisis and escalating price rise of raw materials and if so, the details thereof;

(b) the steps taken by the Union Government to restore the jobs and improve the status of MSMEs, especially in Tamil Nadu;

(c) whether the Government has provided any financial assistance for revival of MSMEs in Tamil Nadu and if so, the details thereof; and

(d) the measures taken/to be taken by the Government to protect the interests of both employer and employees of MSME sector?

Waste to Energy Programme

712. SHRI P.P. CHAUDHARY:
SHRI SANGAM LAL GUPTA:
SHRI C.R. PATIL:
DR. RAMAPATI RAM TRIPATHI:
SHRI PRATAP CHANDRA SARANGI:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the details of the number of beneficiaries who received central financial assistance under each of the three sub-categories of the 'Waste to Energy Programme;

(b) whether any entity from the State of Rajasthan, Uttar Pradesh, Gujarat and Odisha has been provided central financial assistance under the said programme;

(c) if so, the details thereof;

(d) whether the Government proposes to provide technical support to the beneficiary entities through any of its agencies;

(e) if so, the details thereof and if not, the reasons therefor;

(f) whether the Government has devised any mechanism to monitor and evaluate the outcomes/output of the plants which received central financial assistance under the said scheme; and

(g) if so, the details thereof and if not, the reasons therefor?

Har Ghar Nal Se Jal

713. SHRI JASWANT SINGH BHABHOR:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government proposes to provide tap water connections to every household in the country under the 'Har Ghar Nal Se Jal' initiative of Jal Jeevan Mission (JJM) by the year 2024; and

(b) if so, the details thereof in Gujarat, district-wise?

Development of Natural Gas Infrastructure

714. SHRI JAGANNATH SARKAR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details on the development of natural gas infrastructure in the country, particularly in the State of West Bengal, including pipelines and distribution networks during the last four years and the current year;

(b) whether there are plans for expanding the availability of natural gas for domestic, industrial and commercial use; and

(c) if so, the details thereof?

Greenfield Airports

715. SHRIMATI SHARDABEN ANILBHAI PATEL:
SHRI ANIL FIROJIYA:
SHRI MITESH RAMESHBHAI PATEL
(BAKABHAI):

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of places identified for setting up of greenfield airports in the country, State/UT-wise;

(b) whether it is a fact that the Government encourages private investment in development of greenfield airports and if so, the details thereof;

(c) the number of greenfield airports commissioned during last three years; and

(d) the details of airports which have attained viability or running in loss as on date?

Decrease in Electricity Demand

†716. SHRI MALOOK NAGAR:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether electricity demand has been decreased in various parts of the country during the last one year;

(b) if so, the details of demand and supply of electricity across the country during the last two years; and

(c) the reasons for decrease in demand of electricity in the country?

Import of Solar Panel

†717. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:
SHRI SANJAY JADHAV:
SHRI VINAYAK RAUT:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the solar panels/equipment used in solar energy generation are being imported;

(b) if so, the details thereof;

(c) the number of solar panels imported and the funds spent thereon during each of the last five years including the current year;

(d) the details of the countries manufacturing solar panels and equipment;

(e) the details of the countries from which solar panels and equipment are being imported;

(f) whether the Government proposes to manufacture solar panels and equipment in the country;

(g) if so, the details thereof; and

(h) the incentives being provided to the manufacturers for the said purposes?

Objectives and Major Components of NULM

718. DR. SHASHI THAROOR:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the objectives and major components of the National Urban Livelihoods Mission (NULM) project implemented in different districts of Kerala;

(b) whether the Government has any schemes to safeguard and create new public spaces to cater to the needs of the growing urban population, ensuring a balance between commercial development and essential public amenities for the well-being of citizens and if so, the details thereof;

(c) whether the current schemes such as the DAY-NULM would address the issues of loss of public space and climate change in Kerala while fulfilling its objectives; and

(d) if so, the details thereof?

Duopoly in Aviation Sector

719. SHRI MANISH TEWARI:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether Boeing and Airbus enjoy a duopoly (more than 50 percent of market share) in the Indian

Civil Aviation sector regarding the designing and manufacturing of civil aircrafts;

(b) if so, the details thereof and the manner in which the Government look forward in tackling this duopoly;

(c) whether the Government has conducted any survey to analyse the impact of this duopoly and if so, the details thereof;

(d) whether it is true that owing to this duopoly, Boeing and Airbus refused to adhere by the force majeure clause normally present in contracts causing grave inconvenience to the Indian Aviation Companies during Covid-19 pandemic and if so, the details thereof;

(e) whether the Government considers to allow entry to any other players (Indian or foreign) in the civil aviation sector to remove the existing duopoly; and

(f) if so, the steps taken by the Ministry to promote indigenous companies to remove the duopoly present in the Indian Aviation Sector under the Atma Nirbhar Bharat scheme, or any other scheme that emphasizes on self-reliance?

Schemes for Minority Community Children

720. DR. MOHAMMAD JAWED:
SHRI MOHAMMED FAIZAL P.P.:
SHRI KUMBAKUDI SUDHAKARAN:
SHRI BENNY BEHANAN:
DR. A. CHELLAKUMAR:
DR. AMAR SINGH:
ADV. DEAN KURIAKOSE:
SHRI K. MURALEEDHARAN:
SHRI ANTO ANTONY:
SHRI T.N. PRATHAPAN:
SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the details of the number of children belonging to the Minority community who have applied and been provided scholarships during the last five years, State-wise;

(b) the reasons for discontinuing the Maulana Azad Fellowship particularly when all the students from minority communities are not covered under OBC, SC or ST categories having specific fellowship schemes;

(c) whether the Government has proposed any policy or scheme for children belonging to the Minority Community that provides opportunity to study abroad;

(d) if so, the details thereof and if not, the reasons therefor;

(e) the Quantum of funds allocated by the Government to Minority Board or Entity across the country, State-UT-wise; and

(f) the time by which the Union Government would increase the amount of fellowship under MANF as per new UGC JRF/SRF amount restriction?

Delayed Projects of NHs

721. MS. CHANDRANI MURMU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of National Highways (NHs) that failed to be completed on schedule, State-wise;

(b) whether release of funds or administrative lacuna remained the major reasons for delay; and

(c) the cost escalation due to delay, percentage-wise?

Groundwater in Madhya Pradesh

†722. DR. DHAL SINGH BISEN:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of total quantity of groundwater in Madhya Pradesh and the quantity of water that can be used for drinking purpose, district-wise;

(b) the details of the places in Seoni Balaghat district of Madhya Pradesh where Piezometer/Automatic Water Level Recorders have been installed, location and district-wise;

(c) the availability and quality of ground water in Seoni Balaghat districts of Madhya Pradesh; and

(d) the details and the number of villages in Seoni Balaghat districts of Madhya Pradesh where the work of surface water source and groundwater source based schemes has been completed to provide tap water to every house under Jal Jeevan Mission and the number of villages in which tap water is being supplied through these schemes, scheme and district-wise?

Electrified Flex Fuel Vehicle

723. SHRI ANNASAHEB SHANKAR JOLLE:
SHRI PRATHAP SIMHA:
SHRI L.S. TEJASVI SURYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the world's first prototype of the BS-6 Stage-II 'Electrified Flex Fuel Vehicle (FFV)' aligns with India's transportation goals;

(b) if so, the impact it might have on the country's transportation landscape; and

(c) the comparison of FFV engine to engines of other renewable energy sources like EVs and Hydrogen?

Udyam Portal

†724. DR. BHARATIBEN DHIRUBHAI SHIYAL:
SHRI SHANKAR LALWANI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the number of units that have been registered on the Udyam Portal during the last five years, State-wise;

(b) the number of persons who have got employment under these registered units, State-wise; and

(c) the number of women out of the above employed persons?

Generation of Solar Electricity

†725. SHRI GAJANAN KIRTIKAR:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the total electricity being generated in megawatt from solar energy in the country during last five years, State/UT-wise;

(b) whether the Government has made any assessment of the potential of solar energy in the country and if so, the details thereof;

(c) the details of funds allocated, sanctioned and utilized for development of solar energy sector in the country, State/UT wise;

(d) whether the Government is aware of the constraints being faced by the said sector and if so, the details thereof;

(e) whether the Government has addressed the constraints of the said sector;

(f) if so, the details thereof and the steps taken/ being taken by the Government to deal with the said situation;

(g) whether the Government proposes to establish more projects to strengthen solar energy in the country; and

(h) if so, the details thereof, State/UT-wise including Maharashtra and if not, the reasons therefor?

Selection Criteria for MSMEs

726. SHRI MADDILA GURUMOORTHY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the selection criteria for MSMEs for equity infusion through the Self-Reliant India (SRI) Fund;

(b) whether the Government proposes to source Rs. 40,000 crores through private equity and Venture Capital Funds and if so, the details thereof; and

(c) whether any disbursements have been made from the fund since it was setup and if so, the details thereof?

Tap Water Connections under JJM

727. SHRIMATI SHARDABEN ANILBHAI
PATEL:
SHRI MITESH RAMESHBHAI PATEL
(BAKABHAI):

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details and the number of tap water connections provided for supply of potable water in rural households of the country under Jal Jeevan Mission (JJM), State-wise;

(b) whether work of providing tap water connections to five per cent of rural households is yet to be started;

(c) if so, the details thereof, State-wise; and

(d) the steps being taken by the Government to avoid missing the target set to provide potable water to every rural household by 2024?

Piped Natural Gas Connections

728. SHRI MANOJ KOTAK:
SHRI KUNWAR PUSHPENDRA SINGH
CHANDEL:
SHRIMATI RAKSHA NIKHIL KHADSE:

SHRIMATI DELKAR KALABEN
MOHANBHAI:
SHRI THIRUMAAVALAVAN THOL:

Will the Minister of PETROLEUM AND
NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government is providing Piped Natural Gas (PNG) connections as part of the development of City Gas Distribution Network in the country;

(b) if so, the details of the targets set by the Government in this regard;

(c) the details of PNG supply network established across the country along with the households/industrial units covered in each city/town of the country during the last five years, State/UT-wise including Bundelkhand region and the districts of Dadra & Nagar Haveli and Daman & Diu; and

(d) whether the Government has chalked out any time bound plan to provide PNG to households/industrial units across the country during the next two years, State/UT-wise including Maharashtra?

International Air Freight Services

729. SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of roadmap drawn to increase the share of India in international air freight services;

(b) whether the Government has taken any steps to boost the Indian air cargo market which was previously affected by COVID-19 restrictions; and

(c) if so, the details thereof and if not, the reasons therefor?

PM-KUSUM

730. SHRI DHANUSH M. KUMAR:
SHRI SELVAM G.:

Will the Minister of NEW AND RENEWABLE
ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the number of solar water pumps installed under the Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM) since its inception in the State of Tamil Nadu;

(b) the steps taken/being taken by the Government to increase the country's solar water pump manufacturing capacity;

(c) whether the Government has adequate surveillance mechanisms and is taking active measures to ensure that solar water pumps do not disrupt the groundwater table in districts with depleted levels of groundwater; and

(d) the steps taken/being taken by the Government to decentralise solar power production?

Wages of Khadi Artisans

731. MS. RAMYA HARIDAS:

Will the Minister of MICRO, SMALL AND
MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government is aware that the income/wages of khadi artisans namely spinners and weavers in a year is much below than minimum wages of unskilled labourers;

(b) if so, the details of break-up of their average approximate minimum income per day from wage and Modified Market Development Assistance (MMDA) combined; and

(c) whether the Government is aware that in MMDA system, khadi institutions face problems *vis-a-vis* payment delays and rebate uniformity absence and if so, the reasons therefor?

Construction of Minor Bridge

732. SHRI SHRINIWAS PATIL:

Will the Minister of ROAD TRANSPORT AND
HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has received any proposal and is considering construction of a Minor bridge on Khemawati river on NH-965DD at Lonand in Satara district of Maharashtra;

(b) if so, the details and present status thereof; and

(c) if not, the reasons therefor?

Houses constructed under PMAY-U

733. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HOUSING AND URBAN
AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of houses constructed under Pradhan Mantri Awas Yojana-Urban (PMAY-U) which have functional toilets constructed within them;

(b) the number of toilets in PMAY-U houses which have been funded from Swachh Bharat Abhiyan;

(c) the number of houses constructed under PMAY-U which have running water and other facilities; and

(d) whether funds for provision of running water to PMAY-U houses have been taken from Jal Jeevan Mission and if so, the details thereof?

Energy Storage System

734. SHRI RAVNEET SINGH BITTU:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government has notified the National Framework for promoting energy storage system and if so, the details thereof;

(b) whether the Government has set a target for achieving 50 per cent cumulative installed capacity from non-fossil fuel-based energy sources by 2030;

(c) if so, the details thereof and the progress achieved in this regard;

(d) whether the National Framework for promoting energy storage system would help accelerate the transition towards renewable energy system; and

(e) if so, the details thereof and if not, the reasons therefor?

Functional Airports in North-Eastern Region

735. SHRI VINCENT H. PALA:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of functioning/non-functioning Airports in the North-Eastern Region (NER) States and the reasons for non-functioning of these Airports;

(b) the number of Airports under construction and the time by which these are likely to be completed;

(c) the details of privatised airports as on date; and

(d) the number of sanctioned and vacant posts in every airport in NER, State-wise?

Extraction of Groundwater

736. DR. PRITAM GOPINATHRAO MUNDE:
SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether as per assessment of the Central Ground Water Board (CGWB) the extraction of groundwater in India has shown an 18 years decline;

(b) if so, the details thereof;

(c) whether the Government is planning to deploy a vast network of groundwater sensors that would continuously relay information on groundwater levels as well as the degree of contamination down to the taluk level;

(d) if so, the details thereof and the plan prepared therefor;

(e) whether the Government proposes to provide groundwater forecasts to farmers that would be useful for sowing;

(f) if so, the details thereof along with the steps taken by the Government in this regard;

(g) whether the forecasts and updated advisories would help the States to prepare the groundwater extraction policies; and

(h) if so, the details thereof along with the directions issued to the States in this regard?

Exploration of Rare Earth Materials

737. SHRI V.K. SREEKANDAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is a fact that the Oil and Natural Gas Corporation (ONGC) is planning to begin exploration of rare earth materials in the Kerala-Konkan basin shortly and if so, the details thereof;

(b) whether it is also true that the earlier plan of ONGC to strike oil and gas in the Kerala-Konkan basin had failed and if so, the details thereof;

(c) whether the ONGC is looking for rare materials such as lithium from the nineteen wells it had abandoned earlier in Kerala-Konkan basin shortly where the researchers failed to strike/hit oil and gas; and

(d) if so, the details thereof?

Promotion of Air Travel

†738. SHRI BALAK NATH:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the new sectors which have been identified by the Government to promote air travel in the country during the last three years;

(b) whether private and public sector service providers have been permitted to provide air services in the said identified sectors and if so, the details thereof;

(c) whether any increase in number of air passengers have been noticed by the Government during the last three years and if so, the details thereof; and

(d) whether the Government expects any increase in the number of air passengers by 2024 and if so, the details thereof?

Funds for Wind and Solar Capacity Installations

739. SHRI NATARAJAN P.R.:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether it is a fact that 223 billion dollars of investment would be required to meet the goal of wind and solar capacity installations by 2030 as indicated in the report titled "Financial India's 2030 Renewable Ambition" by an international research company Bloomberg NEF;

(b) if so, the manner in which the Government proposes to provide these investments;

(c) if not, the details regarding the investment for the same estimated by the Government; and

(d) the steps taken/being taken by the Government to deal with the challenges of rising interest rates, depreciating rupee value and high inflation for the financing for Renewable energy sector?

Affordable Air Travel

†740. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government is contemplating to extend the affordable air travel facility in the country and if so, the details thereof; and

(b) the details of efforts made for the development of air travel facility in the Bundelkhand region during the last five years?

Collapsed Tunnel

741. SHRI SUBBARAYAN K.:
DR. T.R. PAARIVENDHAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is true that around 40 labourers trapped under a collapsed tunnel which is under construction between Silkyara and Dandalgaon on the Brahmakhal-Yamunotri national highway in Uttarkashi district on November 14, 2023 and if so, the details thereof;

(b) the action/steps taken by the Union Government to rescue 40 labourers trapped under the said tunnel;

(c) whether the Government has any proposal to use any alternative measures/techniques for tunnel construction to avoid such disorders in future, if so, the details thereof and if not, the reasons therefor;

(d) whether any inquiry has been conducted into the accident regarding alleged negligence by the company executing the project; and

(e) if so, the details and the outcome thereof?

Inter-State Connectivity in Wayanad

742. SHRI RAHUL GANDHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the initiatives being taken to improve inter-State connectivity in Wayanad parliamentary constituency;

(b) the status of the projects taken up under Phase-I of the Bharatmala Pariyojana in Wayanad parliamentary constituency;

(c) the details of the projects proposed to be taken up under the Bharatmala Pariyojana not covered in Phase-I in Wayanad parliamentary constituency;

(d) whether the Government proposes to develop ropeways and alternate mobility solutions in Wayanad

parliamentary constituency and if so, the details thereof; and

(e) whether the Government has received any proposal from the Government of Kerala for an alternate route/bypass for the Ghat section from Thamarassery to Kalpetta and if so, the details thereof and the status of the proposal?

Irrigation Efficiency

743. SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI DILIP SAIKIA:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has any data on the irrigation efficiency and distribution of various sources of irrigation across the country;

(b) if so, the details thereof, States/UT-wise; and

(c) the measures taken by the Government to increase irrigation efficiency so that water may be conserved?

Reducing Road Accidents

744. SHRI CHANDRA SEKHAR SAHU:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:
SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether India has the second largest road network in the World but at the same time road accidents is a big challenge for India;

(b) if so, the facts thereof and the reaction of the Government thereto;

(c) the number of road accidents reported in the country particularly in Odisha during each of the last three years;

(d) whether a major chunk of GDP is lost due to the road accidents and if so, the details thereof;

(e) whether the Union Government has set a target to reduce the road accidents to half by 2024/2030;

(f) if so, the details of the action plan and the steps taken by the Union Government to achieve this target; and

(g) the extent to which road accidents have reduced in the country?

UDAN Scheme for Ranchi

†745. SHRI SANJAY SETH:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of airports identified and developed under UDAN Scheme across Jharkhand including Ranchi;

(b) the details of expenditure incurred under various heads for the development of Ranchi Airport during the last two years;

(c) the details of work undertaken during the last two years under CSR head at Ranchi Airport along with the amount spent thereon; and

(d) the steps taken so far by his Ministry on the suggestions given by Airport consultative Committee during the last one year?

New Highway along Yamuna Expressway

746. SHRI SANJAY SADASHIVRAO
MANDLIK:
SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
SHRI PRATAPRAO JADHAV:
SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has given in-principle approval for construction of new National Highway along Yamuna Expressway from Chandigarh to Delhi;

(b) if so, the details and the current status thereof;

(c) whether the land acquisition process for the said National Highway has been completed and if so, the details thereof and if not, the time by which it is likely to be completed;

(d) the amount of expenditure likely to be incurred on the said project and total funds sanctioned and released by the Government so far;

(e) whether the Government proposes to construct more such National Highways, connecting small cities to metro cities for swift travel from one place to another; and

(f) if so, the details thereof, National Highway-wise?

Dependence on Renewable Energy Sources

†747. SHRI NARANBHAI KACHHADIYA:
SHRI DEVJI M. PATEL:
SHRI ARUN SAO:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government has saved 5.2 billion dollar in fossil fuel costs through increased use of solar energy during the last six months and if so, the details thereof;

(b) the details of the targets set and steps taken to fulfill the energy demand and increase dependency on renewable energy sources; and

(c) the efforts being made by the Government to increase awareness about the use of renewable energy?

Terminal Building at Vijayawada Airport

748. SHRI KESINENI SRINIVAS:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of the progress in construction of the Integrated Terminal Building at the Vijayawada Airport;

(b) the details of the revised schedule for completion of the project;

(c) whether the construction of the airport is behind schedule, if so, the reasons therefor; and

(d) the details of the estimated project cost, the funds sanctioned and the funds utilized so far?

National River Conservation Plan

749. DR. T. SUMATHY (a) THAMIZHACHI
THANGAPANDIAN:
SHRI THOMAS CHAZHIKADAN:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the National River Conservation Plan (NRCP) covers polluted stretches of 37 rivers in 81 towns spread over 16 States at a sanctioned cost of Rs. 8,175.15 crore and if so, the details thereof, State/UT-wise including Kerala and Tamil Nadu;

(b) the details of the ongoing projects and the funds allocated to conservation and restoration of Rivers in Kerala and Tamil Nadu particularly in and

around the Greater Chennai region, project-wise;

(c) whether the National Aquifer Mapping Programme-NAQUIM of CGWB, is created to look after the groundwater quality including contamination by toxic substances such as fluoride and arsenic in ground water;

(d) if so, the details thereof and the works carried out in Tamil Nadu under NAQUIM; and

(e) whether the Government proposes to expand NRCP to cover more rivers and if so, the details thereof?

In-Situ Slum Redevelopment (ISSR)

750. SHRIMATI GODDETI MADHAVI:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of houses sanctioned under In-Situ Slum Redevelopment (ISSR) vertical of PMAY-U during the last three years, State-wise;

(b) whether it is a fact that against a demand of 14.35 lakh houses, only 4.33 lakh were sanctioned and if so, the details thereof;

(c) whether it is also a fact that as of December 2022, only 99,000 houses have been delivered and 1.08 lakh houses are not grounded or construction has started;

(d) the reasons for such poor performance under the ISSR vertical and the steps being taken to redress them; and

(e) the losses that have been registered due to time delays on projects in this vertical?

Funds for NHAI Projects

751. SHRI BIDYUT BARAN MAHATO:
SHRI RANJEETSINGH NAIK
NIMBALKAR:
SHRI DEVJI M. PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the funds allocated for National Highways Authority of India (NHAI) projects in Jharkhand, Maharashtra and Rajasthan; and

(b) the actual utilization from the allocated funds for the said States?

Water Shortage

752. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the manner in which the Government intend to address the varied degrees of moderate to severe water shortages in 11 main States, as indicated by the water poverty index;

(b) the steps taken by the Government to improve water quality given India's rating of 120 out of 122 nations on the water quality index;

(c) the details of the policies that are being considered to address the critical need for effective water management, considering both quantity and quality of available water resources; and

(d) the policies undertaken by the Government to respond to each State's specific water scarcity issues?

Sharing of Krishna River Water

753. SHRI Y.S. AVINASH REDDY:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the attention of the Government is drawn to the recent meeting of the Officials of the Krishna Water Dispute Tribunal (KWDT) on the distribution of Krishna Water between Andhra Pradesh and Telangana;

(b) if so, the details thereof;

(c) whether it is true that the period of tribunal is being extended for some more time due to logjam on the sharing of the Krishna river water;

(d) if so, the details thereof; and

(e) the steps being taken by the Government to settle the matter between the States once for all?

Electricity Demand in Jharkhand

754. SHRI VISHNU DAYAL RAM:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether electricity consumption has increased in the country during the last three years and the current year and if so, the details thereof, State/UT-wise including Jharkhand;

(b) the measures being taken by the Government to fulfil the electricity demand in Jharkhand;

(c) whether new power projects have been established/approved by the Government across the country;

(d) if so, the details thereof, State/UT-wise including Jharkhand; and

(e) if not, the reasons therefor?

Water Demand in Kamrup District

755. SHRI GAURAV GOGOI:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether projects implemented by the Guwahati Metropolitan Development Authority (GMDA) and operated and maintained by the Jal Board has the capacity to meet the water demands of Kamrup Metropolitan district;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the present status of the four major water supply projects under GMDA;

(d) whether regular monitoring of groundwater extraction takes place in Kamrup Metropolitan district;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the details of No Objection Certificates issued under the Assam Groundwater Control and Regulation Rules, 2022 in the financial year 2022-23 along with initiatives taken to ensure sustainable extraction of groundwater, district-wise?

Key Programmes to assist Minority Communities

756. SHRI RANJEETSINGH NAIK

NIMBALKAR:

SHRI PRADEEP KUMAR SINGH:

DR. SANGHMITRA MAURYA:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the details of flagship programmes and initiatives introduced by the Government to assist minority communities; and

(b) the manner in which these initiatives have affected the lives of the Minority Communities?

Demand of Urban Housing

757. SHRI MAHESH SAHOO:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to meet the demand of urban housing in view of the growing population of the country;

(b) whether any study has been conducted to figure out the expected number of people who may reside in major cities of the country including in Odisha over the next twenty years and the housing that would be required, if so, the details thereof; and

(c) the concrete steps being taken by the Government to address the issue of housing in cities in view of rising population and demand of housing and if so, the details thereof?

SBM Campaign

758. SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that Swachh Bharat Mission is successful campaign under which the culture of cleanliness has been adopted;

(b) if so, the details thereof;

(c) whether it is also a fact that garbage collected from cities and towns have been dumped in the outskirts resulting in air and water pollution in villages and occurrence of diseases in animals; and

(d) if so, the steps taken by the Government to setup waste management/treatment plants outside cities?

Safety Standards of LPG Cylinders

†759. SHRI RAMESH CHANDER KAUSHIK:

SHRI AJAY KUMAR MANDAL:

SHRIMATI GEETA KORA:

SHRI MAHABALI SINGH:

SHRIMATI NAVNEET RAVI RANA:

SHRI SUNIL KUMAR PINTU:

SHRIMATI RAMA DEVI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of safety standards of LPG cylinder including its average life and the average time to recycle it;

(b) whether many domestic LPG cylinders are being used for several years without recycling which causes many blast accidents;

(c) if so, the number of LPG cylinder blast accidents reported during the last five years in the country;

(d) whether there is any provision to provide compensation to the families of victim and if so, the details thereof along with the procedure prescribed for it; and

(e) the action taken against distributors of non-recycled LPG cylinders?

Airfield Ground Lighting

760. SHRI M.V.V. SATYANARAYANA:
SHRI SANJAY KAKA PATIL:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of India's Airfield Ground Lighting (AGL) manufacturing capacity;

(b) the details of the new AGL manufacturing unit in Gurugram in terms of the Government investment and manufacturing capacity; and

(c) whether there is a need to set up more AGL Manufacturing Units considering the increase in number of Airports across the country and if so, the details thereof?

Promotion of Solar and Wind Energy

761. SHRI MARGANI BHARAT:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the details of the schemes/policies launched or formulated for the promotion of Solar and Wind Energy in the country during the last five years, especially in Andhra Pradesh;

(b) the details of the funds allotted, sanctioned and utilised for the development of Solar and Wind Energy so far in the country including Andhra Pradesh; and

(c) the details of the steps taken/being taken by the Government to set up more solar power plants in the country, especially in Andhra Pradesh?

Cargo Aircraft at Gaya Airport

†762. SHRI VIJAY KUMAR:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government proposes to introduce cargo aircraft at Gaya International Airport in Bihar and if so, the details thereof;

(b) whether the Government proposes to introduce flight services in the night at Gaya International Airport; and

(c) if so, the details thereof and if not, the reasons therefor?

Advance Traffic Management System

763. SHRI SANGAM LAL GUPTA:

SHRI C.R. PATIL:

DR. RAMAPATI RAM TRIPATHI:

SHRI PRATAP CHANDRA SARANGI:

SHRI ANURAG SHARMA:

SHRI P.P. CHAUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether there has been a decline in road accidents since the installation of the Advance Traffic Management System and if so, the details thereof;

(b) the details of procedure for financing the implementation of ATMS on National Highways and expressways;

(c) whether ATMS has been installed on all highways that pass through the State of Uttar Pradesh, Gujarat, Odisha, Rajasthan; and

(d) if so, the details thereof, State-wise and if not, the reasons therefor?

Villages Electrified under DDUGJY

764. SHRI GYANESHWAR PATIL:

SHRI NAYAB SINGH:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the total number of villages electrified under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), State/UT-wise including Madhya Pradesh and Haryana;

(b) the current status of the implementation of Ujwal Discom Assurance Yojana (UDAY);

(c) whether the Government has taken any affirmative actions for the smooth implementation of the said schemes; and

(d) if so, the details thereof?

Houses Completed under PMAY-U

765. DR. PON GAUTHAM SIGAMANI:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether it is a fact that a total of 75.51 lakh houses have been completed, out of which 71.39 lakh have been occupied under the Pradhan Mantri Awas Yojana-Urban (PMAY-U);

(b) if so, the details thereof;

(c) whether it is also a fact that the Union Government has released Rs. 1.48 lakh crore as financial assistance to the State Governments under PMAY-U; and

(d) if so, the break-up and the utilisation thereof by the State Governments, State-wise?

Delhi-Meerut RRTS Project

766. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether Delhi-Meerut RRTS Project has become fully functional;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Rapid Rail Transport System (RRTS) Project would save energy and generate ten million units of power annually and would also reduce carbon emission and if so, the details thereof;

(d) whether it is also proposed to introduce RRTS in the State of Tamil Nadu in the near future; and

(e) if so, the details thereof and if not, the reasons therefor?

Works undertaken for Development of Minorities

767. SHRI RAJU BISTA:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the details of projects/works undertaken for the development of minority communities by the Government in West Bengal; and

(b) the status and the details of projects/works under which assistance has been provided to minority communities in Darjeeling, Kalimpong and North Dinajpur districts, since 2019?

Calicut Mono Rail/Light Metro Project

768. SHRI M.K. RAGHAVAN:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Union Government has received any communication from Kerala State Government after 2017 on the Calicut Mono Rail/Light Metro project; and

(b) if so, the details thereof along with the status of the project?

Funds released under various Educational Schemes for Minorities

769. SHRI RAJENDRA AGRAWAL:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the quantum of funds released to Meerut Parliamentary constituency of Uttar Pradesh under various educational empowerment schemes for minority communities during the last three years and the current year;

(b) whether the funds released under the said schemes have been utilised;

(c) if so, the details of the schemes under which the set targets have been achieved or likely to be achieved shortly; and

(d) the reasons for shortfall in achieving the targets thereunder?

Export of Petrol and Diesel

770. DR. ARVIND KUMAR SHARMA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Public Sector Oil Marketing Companies are exporting Petrol (MS) and Diesel (HSD) to countries other than Nepal, Bhutan and Sri Lanka, after meeting the domestic demands;

(b) if so, the details of such exports (both quantity and value) during the last three years, oil company, month and product-wise;

(c) the number of PSU stand-alone refineries in the country along with the details of Petrol (MS) and Diesel (HSD) exports (both quantity and value) by them during the said period, stand-alone refinery, month and product-wise;

(d) whether the said exports are made at prices less than or more than Refinery Transfer Price (RTP); and

(e) if so, the details thereof?

Guidelines for Seat Booking Portals

771. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether it is a fact that airlines are displaying every seat as paid on booking portals including their allied vendor's portals and if so, the details thereof;

(b) whether specific regulations or guidelines are in place to prevent airlines from misleadingly showing all seats as paid on booking portals;

(c) if so, the details of action taken in this regard; and

(d) if not, the reasons therefor and the time by which regulations or guidelines would be implemented to address this issue?

Paliyekkara Toll Plaza

772. SHRI T.N. PRATHAPAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Paliyekkara toll plaza would be closed down on NH-544 in Thrissur district considering that only one toll plaza is allowed in 60 km;

(b) the revenue collected so far since its operation;

(c) whether any financial mis-management by the concessionaire company operating toll plaza has been noticed and if so, the details thereof; and

(d) whether any violation of agreement has been found from this company and if so, the details thereof?

UDAN Scheme for Tamil Nadu

773. SHRI SELVAM G.:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government proposes to add more airports across the country for improving regional connectivity under Udan Scheme and if so, the details thereof;

(b) whether it is a fact that development of smaller, existing airports in Tamil Nadu is yet to take off under Udan Scheme and if so, the details thereof and the reasons therefor;

(c) the corrective steps taken by the Government in this regard;

(d) the contribution of UDAN scheme in the overall development of Civil Aviation Sector;

(e) whether Airports Authority of India (AAI) has embarked upon development and expansion of airports in the country, if so, the details thereof and the amount allocated and utilized for the purpose; and

(f) the other steps taken by the Government to enhance regional air connectivity from unserved and underserved airports in the country to make air travel affordable to the masses?

Foreign Investment in MSME Sector

774. SHRIMATI POONAM MAHAJAN:
MS. DEBASREE CHAUDHURI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government is aware of the need for foreign investment in the Micro, Small and Medium Enterprises (MSMEs) sector in the country;

(b) if so, whether any study has been conducted on the advantages and disadvantages of foreign investment in MSMEs sector from competitiveness and viability point of view;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the action taken/proposed to be taken by the Government to improve viability, income and employment in MSME sector?

Infrastructure in Urbanized Villages

775. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether specific measures are being undertaken by the Government to improve the infrastructure in urbanized villages in Delhi and if so, the details thereof;

(b) the manner in which the Government is prioritizing the development of communal and recreational facilities like parks and playgrounds in these areas;

(c) whether the Government intends to balance the preservation of cultural heritage with modern infrastructural development in these urbanized villages and if so, the details thereof;

(d) the budget allocation and timelines for these developmental projects; and

(e) whether the Government is ensuring the participation and feedback of local communities in the planning and execution of these infrastructure projects and if so, the details thereof?

Bypass at NH-66

776. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has received any petition from the residents of Valiyannur village in Kannur seeking specific solutions to issues in the construction of bypass of NH-66;

(b) if so, the details thereof;

(c) whether there has been a public demand to ensure travel facilities along the PC road, specifically from (L150+ 100) chainage, to provide easy access from Chalilmota *via* Palliprom to Kannur;

(d) whether there has been a public demand to alter the construction plan along the L150/596 chainage towards Kozhikode, specifically to relocate the service road to the lower section instead of the original;

(e) whether there has been a demand to establish a drainage system to ensure the flow of rain water collected from the Varam field area to reach Kakkad river through Karikkanchira; and

(f) whether these demands have been approved and if so, the details thereof?

Irrigation Projects in Odisha

777. SHRI JUAL ORAM:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details and the number of medium, multi-purpose and major projects to be executed in the State of Odisha which are pending for the approval of Central Water Commission;

(b) the total hectares of land that would be brought under irrigation once each of those projects are completed;

(c) the estimated cost of those projects;

(d) the funds earmarked for those projects and funds released so far;

(e) the steps taken to expedite the clearance; and

(f) the present status of each of those projects?

JJM in Tamil Nadu

778. SHRI VELUSAMY P.:

SHRI PARTHIBAN S.R.:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the number of rural households which have been provided clean tap water connection under Jal Jeevan Mission (JJM) in the country during the last three years, year, State/UT and district-wise for Tamil Nadu;

(b) whether the Government has conducted any regular monthly/quarterly quality check study of water during the last three years and if so, the details thereof, year and State-wise; and

(c) the number of rural households which did not have clean tap water connection in the country during the last three years, year, State and district-wise for Tamil Nadu?

Kutcha and Pucca Houses

779. SHRI LALLU SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of kutcha and pucca houses in every district of the country;

(b) the number of pucca houses constructed by the Government between 2004-2013; and

(c) the number of pucca houses constructed by the Government from 2014 onwards?

Jal Shakti Kendra

780. DR. JAYANTA KUMAR ROY:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that Jal Shakti Kendras (JSKs) have been set up in various States of the country including West Bengal and if so, the details thereof, district-wise including Jalpaiguri district;

(b) whether the Government has started any geo-tagging or inventory of all the water bodies in West Bengal and if so, the details thereof;

(c) the time by which the work of formulating scientific plans on the basis of geo-tagging is likely to be initiated for water conservation; and

(d) the steps being taken by the Government for completing the ongoing project under Jal Shakti Abhiyan in the State?

Pradhan Mantri Sahaj Har Ghar Bijli Yojana

781. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the salient features of the Pradhan Mantri Sahaj Har Ghar Bijli Yojana-Saubhagya Scheme launched by the Government;

(b) whether electricity facility to all households in the country is being implemented as per the schedule and targets;

(c) if so, the details thereof;

(d) whether the Government has any data/information regarding the States where the said scheme has achieved considerable progress and achieved its targets in providing electricity to the households; and

(e) if so, the details thereof along with the extent of progress made by certain States in this regard?

Energy Generation Plants based on Plastic

782. SHRI ADALA PRABHAKARA REDDY:

SHRI N. REDDEPPA:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government proposes to set up energy generation plants based on plastic;

(b) if so, the details along with the location thereof; and

(c) the time by which the energy is likely to be generated therefrom?

Routes under UDAN

783. SHRI SUDHEER GUPTA:
SHRI SANJAY SADASHIVRAO
MANDLIK:
SHRI DHAIRYASHEEL SAMBAJIRAO
MANE:
SHRI PRATAPRAO JADHAV:
SHRI SHRIRANG APPA BARNE:

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:

(a) the total number of routes operationalized under the regional air connectivity scheme UDAN since its inception and the number of persons benefitted from it;

(b) whether the Government proposes to include more routes under the UDAN scheme and if so, the details in this regard;

(c) whether the Government has identified such routes in the country and if so, the details in this regard;

(d) whether UDAN scheme has contributed significantly in the growth of civil aviation industry in the country and generated demand for new aircrafts and if so, the details in this regard; and

(e) whether the Government has also amended the rules for commercial pilot licenses to further improve ease of doing business in the aviation sector and if so, the details thereof?

Quality of Drinking Water

784. SHRIMATI POONAMBEN MAADAM:

Will the Minister of JAL SHAKTI
जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has taken any steps to monitor the quality of drinking water and if so, the details thereof;

(b) whether the Government has carried out periodic tests to ascertain the quality of water in industrial regions and if so, the details thereof; and

(c) whether the Government has taken the steps to tackle possible health hazards due to contaminated water used for drinking and if so, the details thereof?

Projects for Water Supply

785. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of HOUSING AND URBAN
AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether two projects for water supply, one project for sewage and septage management, two projects for drainage and three projects for development of parks have been sanctioned for Machilipatnam city in Andhra Pradesh under AMRUT with an estimated cost of Rs. 80 crores;

(b) if so, the details thereof;

(c) whether the projects have been completed and become operational; and

(d) if so, the details thereof and if not, the reasons for delay along with the time by which these are likely to be completed?

Safety Audit of Airlines

786. DR. BEESETTI VENKATA SATYAVATHI:
SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:

(a) whether any deficiencies were found in the recently conducted safety audit of airlines, if so, the details thereof;

(b) whether the Government proposes ranking of airlines based on adherence to safety parameters so that passengers can make an informed choice; and

(c) if so, the details thereof and if not, the reasons therefor?

Multi Sectoral Development Programme for the Welfare of Minorities

†787. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of MINORITY AFFAIRS
अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the details of the districts covered under Multi-sectoral Development Programme (MsDP) for the welfare of minorities in the country State-wise including district-wise in Maharashtra;

(b) the places in Mumbai included under MsDP;

(c) whether the Government has taken effective steps/proposes to take steps to open educational institutes, ITIs and Skill Development Centers for the upliftment of children belonging to Muslim community in Mumbai; and

(d) if so, the details thereof?

Beneficial works under AMRUT

†788. SHRIMATI SANDHYA RAY:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of beneficial works done by the Union Government in Madhya Pradesh, particularly in Bhind and Datia districts under the AMRUT scheme during last four years, district and year-wise; and

(b) the details of total expenditure incurred under the AMRUT scheme in Madhya Pradesh, particularly in Bhind and Datia districts during the last four years, district and year-wise?

Potable Water Supply in Jharkhand

789. DR. NISHIKANT DUBEY:
SHRI MANOJ TIWARI:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the percentage of households that have been provided potable tap water supply in the rural areas in the States of Jharkhand and Bihar;

(b) whether the Government would be able to achieve hundred per cent target under Jal Jeevan Mission (JJM) in the States of Jharkhand and Bihar; and

(c) if so, the details thereof and if not, the reasons therefor?

Metro Network

790. SHRI PRATHAP SIMHA:
SHRI L.S. TEJASVI SURYA:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details and the number of cities with a working and an under-construction metro network in

the country;

(b) the financial assistance provided so far by the Union Government and the State Government for the metro construction in Bengaluru so far for each corridor;

(c) the details of noteworthy expansion of the metro system length and technological advancements in the country during the last nine years, city-wise;

(d) the manner in which these changes played a role in improving urban transportation; and

(e) the extensions proposed in each of the cities and the status of their approvals?

Expenditure on Highways

791. SHRI S. MUNISWAMY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total expenditure incurred on building highways since May 2019 till date for Kolar Constituency in Karnataka;

(b) the details of sanctioned highways and the total upgradations of existing highways since the month of May 2019, till date in Kolar, Karnataka; and

(c) the proposed projects for the said constituency?

Electricity Connection to Poor Families

†792. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government has fixed any target to provide electricity connection to poor families in the country and if so, the details thereof; and

(b) the details of the financial assistance provided to the State Governments for the said purpose?

PM-SVANidhi Scheme

793. SHRI P.C. MOHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of street vendors who have been sanctioned and availed loans for Rs. 10,000,

Rs. 20,000 and Rs. 50,000 under the PM SVANidhi, State/UT and year-wise;

(b) the number of such loans repaid to the banks along with the number of such loans that are pending for disbursement;

(c) the number of banks along with their category, which are providing loans under the scheme; and

(d) the steps taken to ensure that all eligible vendors are able to secure loans under the scheme?

Rental Housing in Urban Areas

794. SHRI GNANATHIRAVIAM S.:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to provide rental housing in urban areas for migrants under Social Rental Housing Scheme; and

(b) if so, the details thereof?

Construction of Petrochemical Complex

†795. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has received proposals from public representatives of Maharashtra and Vidarbha Economic Development Council (VED) for conducting feasibility study for construction of Petrochemical complex in Vidarbha region;

(b) if so, the details thereof as on date, date-wise;

(c) whether the Government has taken or proposed to take any steps for the construction of Petrochemical complex in the said region, especially in Nagbhid in tribal dominated Parliamentary Constituency of Gadchiroli; and

(d) if so, the updated status thereof?

Safe Operations of Aircrafts

796. SHRI G.M. SIDDESHWAR:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of accidents involving civilian aircrafts/helicopters along with the loss of life and

property reported during the last three years and the current year, airline, location and year-wise;

(b) whether the Government has conducted investigations into these accidents, and if so, the details and the findings thereof along with the compensation paid to families of the victims and the parameters being adopted; and

(c) the remedial steps taken or being taken by the Government to avert such accidents and for safe operations of aircrafts/helicopters in the country?

Khadi Gramodyog Vikas Yojana

797. SHRI JAYADEV GALLA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government has conducted any study regarding the implementation of the Khadi Gramodyog Vikas Yojana (KGVY) in the country;

(b) if so, the details and number of beneficiaries during the last four years, State-wise;

(c) the details of funds allocated and dispensed under the KGVY scheme to projects in each State during the last four years;

(d) the details and number of work-sheds developed under the Work-shed Scheme for Khadi artisans in the country, State-wise; and

(e) whether the Government has undertaken any study regarding increasing sales of khadi products under the KGVY scheme in Andhra Pradesh, if so, the details thereof and if not, the reasons therefor?

PMAY-U

798. SHRI MANICKAM TAGORE B.:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government has taken cognizance that half of the total 13.92 lakh identified beneficiaries in Tamil Nadu under the Pradhan Mantri Awas Yojana—Urban (PMAY-U) scheme did not get house till 2021 due to a delay in the framing of a State housing policy and submission of beneficiary details; and

(b) if so, the details of actions initiated by the Government to resolve this delay?

†Original notice of the question received in Hindi.

Public Transport

799. SHRI MAGUNTA SREENIVASULU
REDDY:

Will the Minister of HOUSING AND URBAN
AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the share of public transport in the country is projected to decline and if so, the details thereof and the reasons therefor;

(b) the details and number of buses per capita, State/UT-wise including Andhra Pradesh;

(c) the details of mass rapid transport systems in the country with its usage and capacity, State/UT-wise including Andhra Pradesh; and

(d) the details of steps taken to promote public transport infrastructure and usage across the country along with the details of progress made so far in this regard?

Aviation Training Centres

800. MS. DEBASREE CHAUDHURI:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details of the Government and private aviation training centres in the country, State-wise;

(b) whether the Government proposes to establish more aviation training centres across the country, particularly in West Bengal; and

(c) if so, the details thereof and if not, the reasons therefor?

Subsidy on Electricity

801. SHRI RITESH PANDEY:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government is aware of the increasing losses of DISCOMs which surged to 66 per cent in financial year 2021 despite reform programmes and financial restructuring packages over the last two decades;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the quantum of electricity subsidy provided to the consumers along with the number of beneficiaries and the quantum of losses incurred by

the electricity distribution companies during the last five years;

(d) whether the Government proposes to phase out electricity subsidy by reducing the cost of power through power dispatch from less-polluting thermal power plants, if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government also proposes to bring 'one nation-one power tariff' policy to ensure uniform electricity rates across the country, if so, the details thereof and if not, the reasons therefor?

Reduction in Flight Duty Time

†802. DR. RAM SHANKAR KATHERIA:
SHRI JANARDAN MISHRA:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government proposes formulation of any action plan to reduce the flight duty timings to consider the fatigue of the Pilots and Crew members in the aviation sector;

(b) if so, the proposed duty timings for the Pilots flying during the day time and night time respectively;

(c) whether the Government has received complaints regarding accidents being caused due to Pilot fatigue; and

(d) if so, the details thereof, State/UT-wise?

Pending Payments of MSMEs

803. SHRI JAGDAMBIKA PAL:

Will the Minister of MICRO, SMALL AND
MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the details of pending MSME payments with the Government, including the total amount involved and the average duration of these payments have been outstanding;

(b) the measures being taken by the Government to reduce the backlog of pending MSME payments with the Government and ensure timely disbursement of funds to Micro and Small Enterprises; and

(c) the details of breakdown of the types of the Government entities or departments responsible for the highest number of pending MSME payments along with the corresponding amounts?

Routes under Kochi Metro Rail Limited

804. SHRI HIBI EDEN:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the finalization of the selection of routes of the third and fourth phases of Kochi Metro Rail Limited (KMRL) has been completed, if so, the details thereof and if not, the reasons therefor;

(b) whether a funding model has been established for the third and fourth phases of KMRL, if so, the details thereof and if not, the reasons therefor;

(c) whether there are any pending proposals from the Government of Kerala related to the third and fourth phases of KMRL, if so, the details thereof and if not, the reasons therefor;

(d) whether other development plans for income generation to KMRL, have been decided, if so, the details thereof and if not, the reasons therefor;

(e) whether the completion date of the second phase of KMRL has been fixed, if so, the details thereof and if not, the reasons therefor; and

(f) whether KMRL has initiated the procurement process for additional trains as part of its expansion plans in Phase II and Phase III development projects, if so, the details thereof and if not, the reasons therefor?

JJM in Karnataka

805. SHRI NALIN KUMAR KATEEL:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that the Government has launched Jal Jivan Mission (JJM) to provide safe drinking water to households in the Country;

(b) if so, the details thereof;

(c) the total number of households provided with drinking water connection as on date in the State of Karnataka, district-wise;

(d) whether the Government has set any time-frame to achieve hundred per cent target under the scheme; and

(e) if so, the details thereof?

Upgradation of NHs

806. SHRI TOKHEHO YEPHOMI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether there is any proposal for upgradation and improvement of the National Highways 702, 702A, 702B and 702C in Nagaland State and if so, the details thereof;

(b) the details of funds sanctioned/spent for the maintenance since 2018-23 for the said highways; and

(c) if not, the reasons therefor?

Allocation of Subsidized and Non-Subsidized Kerosene

807. ADV. A.M. ARIFF:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government is continuously reducing the allocation of subsidized and non-subsidized kerosene to the State of Kerala and if so, the details along with the changes in price of both items during the last five financial years, year-wise;

(b) whether most of the fishermen in Kerala use kerosene based onboard engines for fishing and the State requires 2052 KLs of non-subsidized kerosene per month for supply to hundred per cent permits;

(c) if so, whether the Government proposes to increase quarterly allocation of the same to at least 25000 KLs per year;

(d) if not, the reasons therefor;

(e) whether the Government also proposes to provide one-time financial assistance for 14332 fishermen having permits to convert the kerosene onboard engines to diesel/petrol engines in order to sustain the fishing activities; and

(f) if so, the details thereof?

PMKSY

808. SHRI SANJAY KAKA PATIL:

DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) has been successful in reducing the monsoon dependency of farmers who are unable to avail irrigation methods, especially considering that

the percentage of net irrigated area to total crop area in the country is only 34.5 per cent;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to reduce the current twelve per cent GST rate on drip and sprinkler equipment used for irrigation by farmers;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether the Government has initiated any research for the development of innovative and cheap micro irrigation facilities for small scale farmers; and

(f) if so, the details thereof and if not, the reasons therefor?

MSME Self-Reliant India Fund

809. DR. G. RANJITH REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government has infused equity of Rs. 50,000 crores created for MSMEs through MSME Self-Reliant India Fund;

(b) if so, the details of such infusion, State-wise, especially in Telangana; and

(c) the status and progress of Emergency Credit Line Guarantee Scheme for MSMEs, especially in Telangana?

Development of Clean Energy

810. ADV. ADOOR PRAKASH:

DR. A. CHELLAKUMAR:

SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the status of the initiatives taken/being taken for the development of clean energy in the country;

(b) whether the Union Government framed any concrete strategy to achieve the 2030 target of producing more than fifty per cent of the country's power needs using renewable sources; and

(c) if so, the steps taken to achieve the Clean Energy Target by 2030?

Flood as Calamity

811. SHRI ABDUL KHALEQUE:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government proposes to consider flood and river erosion as National Calamity;

(b) if not, whether flood of any specific region has been considered as National Calamity and if so, the details thereof;

(c) the reason for not considering Assam flood as National Calamity; and

(d) whether the Government proposes to take necessary steps to announce Assam flood as National Calamity and if so, the details thereof?

Green Urban Mobility

812. SHRI A. RAJA:

SHRI A. GANESHAMURTHI:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether there is any proposal to provide infrastructure enhancement to various cities and towns in the country, as a part of Green Urban Mobility Initiatives;

(b) if so, the details thereof;

(c) the number of towns and cities in the country, particularly in Tamil Nadu that would be benefited under the scheme; and

(d) the details of direct job opportunities that the projects are expected to create over the years?

Ghatal Master Plan

813. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the steps taken by the Government with regard to Ghatal Master Plan during the last five years;

(b) whether any funds have been sanctioned for the said project and if so, the details thereof; and

(c) if not, the reasons therefor?

Fuel Emissions

814. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the automakers have been directed to move away from diesel burners and cut fuel emissions and pollution;

(b) if so, whether an additional ten per cent tax on diesel vehicles is being proposed in this regard;

(c) whether automakers have sought time to change production planning process and if so, the details thereof;

(d) whether the automakers have informed that this would be a huge negative for commercial vehicle makers, potentially bringing degrowth to the segment; and

(e) if so, the view of the Government in this regard?

Programmes for Senior Citizens of Minority Communities

815. SHRI JAYANT SINHA:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the details of the initiatives taken/programmes designed to cater to the specific requirements of senior citizens from minority groups;

(b) the level of effectiveness observed in these efforts; and

(c) the steps taken by the Government to promote such initiatives?

Maintenance of NHs in Bihar

816. DR. ALOK KUMAR SUMAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the main reason for the non-completion of maintenance work of the National Highways in Bihar particularly in Gopalganj district;

(b) whether any action has been taken against the designated/concerned agencies for not completing the maintenance works of the NHs in Bihar, particularly in Gopalganj district;

(c) whether there is shortage of resources to complete the said maintenance works of National

Highways in Gopalganj district and if so, the reasons therefor;

(d) the details of the accidents caused due to the obstruction and bad condition of the National Highways in Gopalganj district; and

(e) the details of the steps taken by the Government to prevent such accidents in Gopalganj district?

Technology for Treatment of Sewage Water

817. SHRIMATI SARMISTHA SETHI:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has promoted usage of indigenous technology Continuous Advanced Multistage System – Soil Biotechnology (CAMUS-SBT) technology developed by IIT Bombay or any other indigenous technology for treatment of sewage water;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Construction Work on SH-53

†818. SHRI ARJUN LAL MEENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the construction work on State Highway (SH-53) starting from Udaipur, Keer Ki Chowki to Bhinder, Bambora *via* Salumbar upto Intali Khera, Kalyanpur and Rishabhdev has been completed;

(b) if so, the details thereof; and

(c) the details of the funds allocated and utilised on the construction of the said highway till date?

Wide-bodied Aircrafts

819. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government plans to complete the RESA works as per schedule, considering its significance, as the required land has already been handed over by the State Government of Kerala;

(b) if so, the details thereof;

(c) whether the Government is aware of the difficulties faced by passengers and the decline in cargo exports due to the non-operation of wide-bodied Aircraft (code E) from Calicut International Airport; and

(d) if so, the details thereof and the time by which wide-bodied Aircraft (code E) would be operational?

Various Schemes for Urban Poor

820. SHRI B.B. PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the details of various schemes being run by the Government for the urban poor;

(b) the funds allocated and spent under the urban development schemes during the last five years, State-wise, especially in Telangana;

(c) whether any skill training is being given to urban unemployed youth and if so, the number of youths trained and given placement, separately, in Telangana during the last three years;

(d) whether any monitoring mechanism is in place to oversee the funds allocated by the Government during this period with the cooperation of the State Government; and

(e) if so, the details thereof and the action taken under such monitoring mechanism?

Funds to Private Airlines

†821. SHRI ASHOK KUMAR RAWAT:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Airports Authority of India has allocated funds to private airlines through the Regional Air Connectivity Fund Trust during the last three years;

(b) if so, the details thereof and the name of sectors and amount allocated to private airlines during the said period; and

(c) the total expenditure made by the said airlines, sector and item-wise as on date, date-wise?

Jal Jeevan Mission

822. SHRI M. BADRUDDIN AJMAL:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Jal Jeevan Mission (JJM) was launched with an objective to enable all households in rural areas to have access to and use safe and adequate drinking water by 2024;

(b) if so, the details of the achievement of the mission so far;

(c) whether the JJM would succeed to reach its goal by 2024 as there have been many reports of ample corruption in implementation of the scheme;

(d) if so, the preventive and effective measures taken in this regard;

(e) the percentage of the households in rural areas that have piped water connection at present; and

(f) the funds allocated and spent under JJM during last five years including the current year, year and State-wise?

Targets under JJM

823. SHRI SUNIL KUMAR SINGH:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether any target has been fixed to provide clean drinking water in rural areas under Jal Jeevan Mission (JJM) in Jharkhand during the last three years;

(b) if so, the details thereof;

(c) the details of the targets fixed in regard to Chatra and Latehar districts of Jharkhand under JJM during the said period;

(d) the number of projects sanctioned under JJM in Chatra, Latehar and Palamu districts and the number of villages covered thereunder;

(e) the number of projects out of the above completed along with the number of those which are yet to be completed;

(f) the reasons for non-completion of the projects by the target date; and

(g) whether any action has been taken/to be taken against the work executing agencies causing delay in this regard and if so, the details thereof?

Holistic Development of MSMEs

824. SHRI VISHNU DATT SHARMA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government has adopted the cluster approach for holistic development of Micro, Small and Medium Enterprises (MSMEs) in the country;

(b) if so, the details thereof and the criteria fixed for selection of locations for the said purpose;

(c) the details of MSME clusters that have been proposed or has become functional in Madhya Pradesh;

(d) whether the Government proposes to set up such cluster in industrially backward districts of Panna, Katni and Chhatrapur of Madhya Pradesh; and

(e) if so, the details thereof and if not, the reasons therefor?

National Commission for Minorities

825. SHRI P.V. MIDHUN REDDY:

SHRIMATI CHINTA ANURADHA:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) whether the Government is taking steps to empower the National Commission for Minorities established in the year 1992;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the challenges faced in this respect;

(d) whether the Government proposes to make it a constitutional body; and

(e) if so, the details thereof and if not, the reasons therefor?

Sanitary Vending and Incinerator Machine at Petrol Pumps

826. SHRI BASANTA KUMAR PANDA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has directed the Oil Marketing Companies (OMCs) to mandatorily install Sanitary Vending and Incinerator Machine at all petrol pumps across the country in view of women hygiene and safety;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Withdrawal of Schemes for Minority Students

827. SHRI S. VENKATESAN:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the details of the schemes including scholarships meant for minority students which have been withdrawn/curtailed during the last five years;

(b) whether the Government has made any study before such withdrawas/curtailment; and

(c) whether the Government has made any study on adverse impact on minority welfare after such withdrawal/curtailment and if so, the details thereof?

JJM in Jharkhand

828. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the salient features of the Jal Jeevan Mission (JJM);

(b) the number of rural households which have been provided with drinking water connections under the JJM in the country particularly in Jharkhand;

(c) the number of rural households which have not been provided with drinking water connections under the JJM in the country particularly in Jharkhand;

(d) the number of houses provided new tap water connections under the JJM in Jharkhand and the steps taken by the Government in this regard;

(e) the details of the districts covered under the JJM in Jharkhand;

(f) the amount fixed for public participation and per household contribution for the rural household of Scheduled Caste/Scheduled Tribe majority areas and in famine-affected areas for Har Ghar Nal connections; and

(g) the time limit set to provide Har Ghar Nal connection to every household in rural areas under the JJM?

Aashray Yojana

†829. SHRI ARUN SAO:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the salient features and objectives of 'Aashray Yojana' being implemented by the Government;

(b) the details of the funds released for the implementation of "Aashray Yojana" in Chhattisgarh State, district-wise, especially in Bilaspur, Mungeli, Gaurela-Pendra-Marwahi districts of Bilaspur Parliamentary Constituency;

(c) whether any time limit has been fixed for completing the said scheme; and

(d) if so, the details thereof?

Raising and Accelerating MSME Performance (RAMP) Scheme

830. SHRIMATI CHINTAANURADHA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the funds allocated/released under Raising and Accelerating MSME Performance (RAMP) scheme;

(b) the details of progress in developing Strategic Investment Plans (SIPs);

(c) whether any SIP has been prepared for the State of Andhra Pradesh; and

(d) if so, the details thereof?

Ground Water Management

831. SHRI BHARTRUHARI MAHTAB:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the outcome of implementation of Ground Water Management and Regulation (GWMR) scheme along with relevant data thereof;

(b) whether the scheme has achieved its targets;

(c) if so, the plan for further action, given that ground water remains a significant concern; and

(d) if not, the measures taken to address this issue?

Water Schemes in Haryana

832. SHRI NAYAB SINGH:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of the schemes being implemented by the Ministry to facilitate the rural population in Kurukshetra Parliamentary Constituency;

(b) the details of the various schemes that are being implemented across the State to tackle the problem of water scarcity;

(c) the funds allocated and utilised for those schemes in Haryana;

(d) whether the Government proposes to implement any special water scheme in various districts of Haryana having water scarcity; and

(e) if so, the details thereof and if not, the reasons therefor?

Upgradation of Bongaigaon Refinery

†833. SHRI NABA KUMAR SARANIA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether there is any proposal for the upgradation of Bongaigaon refinery;

(b) if so, the details thereof;

(c) whether there is any possibility to make petroleum byproducts in Bongaigaon refinery; and

(d) if so, the details thereof?

Salient features of SCM

834. SHRI SUSHIL KUMAR RINKU:

DR. KALANIDHI VEERASWAMY:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the salient features of the Smart Cities Mission (SCM);

(b) the details of the funds sanctioned, allocated and utilized under this mission during the last three years and the current year within Punjab and Tamil Nadu;

(c) the details of the target set and the achievements made so far under this mission;

(d) the details and number of cities identified under this mission within Punjab and Tamil Nadu;

(e) the details of the ongoing and underway projects under this mission within Punjab and Tamil Nadu and the steps being taken by the Government for their timely completion;

(f) whether the Government is facing any difficulty in completion of this mission within the stipulated time; and

(g) if so, the details thereof along with the steps being taken by the Government to resolve the issues?

PLI Scheme for Renewable Energy Sector

835. DR. KALANIDHI VEERASWAMY:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the details of proposals received in the second phase of the Production-Linked Incentive (PLI) scheme for the renewable energy sector in the country;

(b) the details of the proposal received from the solar energy sector in this regard;

(c) whether it is a fact that the Government would extend incentives for a period of five years after the commissioning of solar photovoltaic manufacturing plants; and

(d) if so, whether these benefits would be *in lieu* of sales of high-efficiency solar photovoltaic modules and if not, the reasons therefor?

Irrigation Canals

†836. SHRI RAHUL KASWAN:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government proposes to provide water to every farmer's field for irrigation by constructing canals and connecting rivers through a new scheme under the Ministry;

(b) if so, the details and current status thereof;

(c) whether the Government has conducted any research to improve the quality of drinking water, especially in rural areas and to prevent dumping of chemicals, garbage and other waste materials into the canals; and

(d) if so, the details thereof?

Road Accidents

†837. SHRIMATI DELKAR KALABEN MOHANBHAI:

SHRI R.K. SINGH PATEL:

SHRI PASHUPATI NATH SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total number of road accidents occurred in the country during each of the last three years, State-wise;

(b) the details and the number of people died in these accidents during the said period, State-wise;

(c) whether the reasons of such accidents have been identified along with the suggestions received from various sectors and if so, the details thereof, State-wise, particularly Uttar Pradesh;

(d) the steps and measures taken to reduce the accidents on the highways under Motor Vehicles (Amendment) Act; and

(e) whether there is proposal to set up a separate department/authority to deal with issues related to road and vehicle safety, if so, the details and the present status thereof?

Cottage Industries

†838. SHRI RAMCHARAN BOHRA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the current status of Cottage Industries in the country, particularly in Rajasthan;

(b) the efforts being made by the Government to promote such industries;

(c) whether the Government has formulated any plan to revive and promote the Domestic Cottage Industries which are on the verge of extinction;

(d) if so, the details thereof, State-wise; and

(e) if not, the proposal under consideration of the Government in this regard?

Installation of Flue Gas Desulfurization (FGD) Units

839. SHRI SUSHIL KUMAR SINGH:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the total number of thermal power plants in Bihar, district-wise;

(b) the number of thermal power plants in which Flue Gas Desulfurization (FGD) units are installed, district-wise;

(c) whether it is true that the State-owned and private sector thermal power plants in Maharashtra are yet to install the FGD units;

(d) if so, the details of measures taken by the Government in this regard;

(e) whether the Government has taken any steps to enforce compliance to install FGD units; and

(f) if so, the details thereof?

Displacement due to National Water Projects

†840. SHRI KANAKMAL KATARA:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the petitions of tribal people affected and displaced due to National Water projects are lying pending for a long time;

(b) if so, the details thereof;

(c) whether the said displaced tribal people have neither received any compensation nor any land against their lands acquired by the Government; and

(d) if so, the details thereof and the decision taken by the Government on the said petitions to resolve the problems of these people?

Global Renewable Energy Capacity

841. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government has taken any steps towards tripling global renewable energy capacity by 2030 post the G20 meeting;

(b) if so, the details of such steps thereof;

(c) whether the Government has formulated a plan to achieve this goal in the next seven years;

(d) if so, the details of such plans thereof;

(e) the manner in which the Government plans to utilize the International Solar Alliance towards achieving its objective of tripling renewable energy by 2030;

(f) whether the Government plans on collaborating with other countries, especially developing countries for fulfilling this target; and

(g) if so, the details of such plans thereof?

Displacement due to Polavaram Project

842. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Union Government is aware of the number of tribals that would be displaced due to the Polavaram project in the State of Andhra Pradesh;

(b) if so, the details thereof, district-wise;

(c) whether the Union Government is aware of any proposal made by the Government of Andhra Pradesh to provide compensation for the displaced tribals;

(d) if so, the details of the proposed compensation scheme and the amount of compensation per family that would be provided to the displaced tribals;

(e) if not, whether the Union Government would provide compensation to the displaced tribals; and

(f) if so, the details thereof and if not, the reasons therefor?

Petrol Pumps providing Alternate Fuels

843. SHRI MADDILA GURUMOORTHY:

SHRI M.V.V. SATYANARAYANA:

SHRI ADALA PRABHAKARA REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the number of petrol pumps that, in addition to conventional fuels, also provide facilities for marketing at least one new generation alternate fuels like Compressed Natural Gas (CNG), Biofuels, Liquefied Natural Gas (LNG), Electric Vehicle Charging Points etc., State/UT-wise;

(b) the number of petrol pumps that have operationalised facilities specifically for Electric Vehicle Charging Stations, State/UT-wise;

(c) whether the Government has implemented any specific policy or has set any deadline for all petrol pumps around the country to provide facilities for such new generation alternate fuels including Electric Vehicle Charging Stations; and

(d) if so, the details thereof and if not, the reasons therefor?

Exhaustion of Fossil Fuels

844. SHRI THIRUMAVALAVAN THOL:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has conducted any study about the year by which the Petrol, Diesel, Natural Gas etc., are estimated to get exhausted in our country;

(b) if so, the details thereof;

(c) whether the Government proposes any alternative to manage such exhaustion of fossil fuels; and

(d) if so, the details thereof?

GIS based Water Conservation

845. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of districts in the country where the GIS based Water Conservation Plans and inventory of water bodies has been prepared under National Water Mission; and

(b) the details of districts in the State of Maharashtra where this scheme has been successfully implemented?

Access to Reliable Electricity

846. SHRI THOMAS CHAZHIKADAN:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the percentage of rural households in Kerala not having access to reliable electricity;

(b) whether the Government has devised a concrete plan for increasing access to clean electricity in rural areas of Kerala; and

(c) if so, the details thereof?

Scheme for BESS

847. SHRI A. GANESHAMURTHI:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government has recently approved Viability Gap Funding scheme for developing Battery Energy Storage System (BESS);

(b) if so, the details thereof;

(c) whether it would reduce carbon emissions and dependence on fossil fuel and if so, the details thereof; and

(d) the details of the quantity of surplus energy from BESS expected to be given to DISCOMS during peak hour demand during the next five years, State-wise?

Generation of Hydropower

†848. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the required amount of hydropower is not being generated despite immense potential of the same in the country;

(b) if so, the details of currently explored and exploited hydropower generation potential in the country, State/UT-wise; and

(c) the details of the steps being taken by the Government to increase the generation of hydropower?

Distribution of Fans and Electric Stoves

†849. SHRI RAM KRIPAL YADAV:

DR. RAM SHANKAR KATHERIA:

SHRI JANARDAN MISHRA:

SHRI HARISH DWIVEDI:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government proposes to launch any scheme related to distribution of low power consuming fans and electric stoves in the country;

(b) if so, the name of the companies which have been identified by the Government for distribution of fans and electric stoves under the said scheme, State-wise; and

(c) the extent to which the cost of cooking food for the poor families of the country would get reduced through e-cooking?

Pollution of Water Sources

850. SHRI T.R. BAALU:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware that the textile dyeing industry depletes water sources and poisons them since 72 toxic chemicals end up in waterways; and

(b) if so, the preventive steps taken/proposed to be taken by the Government in this regard?

Parity between States under JJM

851. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the measures taken by the Government to ensure parity between States/UTs in terms of coverage under the Jal Jeevan Mission (JJM);

(b) whether the Government intends to waive the capital cost contribution requirement from local communities and if so, the details thereof; and

(c) the steps taken by the Government to ensure proper utilisation of the allocated funds under JJM, since it was underutilised during the past?

Housing for All

852. SHRIMATI MANJULATA MANDAL:
SHRI C.N. ANNADURAI:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government is making progress towards achieving its target of providing houses for all;

(b) if so, the details thereof;

(c) the physical target fixed by the Government for construction of houses under Housing for All scheme during the last three years and the current year in Odisha and Tamil Nadu;

(d) the details of the houses have actually been constructed in the State of Odisha during the above mentioned years;

(e) the details of funds allocated and utilized under this scheme to the State of Odisha and Tamil Nadu during the above mentioned period; and

(f) the other steps taken by the Government to achieve the goal of 'Housing for All'?

Cancellation of Flights

853. SHRI VIJAY KUMAR DUBEY:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the cancellation of number of flights due to technical reasons is increasing continuously and if so, the details thereof;

(b) whether the Directorate General of Civil Aviation (DGCA) has released the draft guidelines related to refund of airline tickets and facilities to be provided to passengers by airlines due to cancellation of flights; and

(c) if so, the details thereof and the steps proposed to be taken by the the Government to ensure that the cancellation of flights is avoided due to technical reasons?

SBM in Maharashtra

†854. SHRI KRUPAL BALAJI TUMANE:
SHRI GAJANAN KIRTIKAR:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the details of the funds allocated by the Government under the Swachh Bharat Mission during the last five years, State-wise, particularly in Maharashtra;

(b) the details of the works on which the said allocated funds have been spent in Maharashtra, district-wise;

(c) whether the Government proposes to release more funds to Maharashtra under the said mission as per requirement and if so, whether the Government has received any proposal from the Government of Maharashtra in this regard;

(d) if so, the reaction of the Government thereto;

(e) whether the Government periodically reviews the funds spent by the States under the said Mission;

(f) if so, whether any irregularities have been found in the said review and if so, the details thereof; and

(g) the directions issued to the States, particularly to Maharashtra for bringing improvements in this regard?

Access to Clean Water

855. SHRI MANOJ TIWARI:
DR. NISHIKANT DUBEY:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government has any data on the number of households that do not have access to clean water;

(b) if so, the details thereof, State-wise;

(c) the measures taken by the Government to ensure clean water to every household;

(d) the number of households that are not provided with drinking water in Delhi along with the reasons therefor; and

(e) the number of households that would receive tap water connections by 2024-25 under Har Ghar Jal Scheme?

Ethanol Blended Petrol and Diesel

†856. SHRI RAKESH SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether ethanol blended Petrol and Diesel have been made mandatory for all the vehicles including BS-6 vehicles across the country and if so, the details thereof;

(b) whether this blended fuel reacts with water and spoils Petrol and Diesel which leads to the damage of vehicles and if so, the details thereof;

(c) whether the mileage of the vehicles of the models below BS-6 category is also decreasing due to this blended fuel and if so, the details thereof;

(d) whether the Government has conducted any study or received any information in this regard and if so, the details thereof; and

(e) whether the Government proposes to take any remedial measures in this regard and if so, the details thereof?

E-expressways in UP

†857. SHRI RAVINDRA KUSHWAHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to construct miscellaneous e-expressways in the country;

(b) if so, the details thereof; and

(c) whether the Government proposes to construct E-expressways in Uttar Pradesh as well under the said scheme and if so, the details thereof?

Airport in Chitrakoot

†858. SHRI R.K. SINGH PATEL:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government is constructing new airports in the country including Chitrakoot district of Uttar Pradesh; and

(b) if so, the details and progress of the construction work thereof and the time by which it is likely to be completed and the services would be open for the public?

Status of Smart City Project

859. SHRI VE. VAITHILINGAM:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the present status of Smart City Project implemented in Puducherry;

(b) the quantum of assistance approved for this project and the amount spent so far for this project;

(c) the works completed and in progress under this project in Puducherry; and

(d) whether any unspent fund is returned by the Puducherry administration and if so, the details thereof?

Drinking Water Supply in Odisha

860. SHRI PRATAP CHANDRA SARANGI:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government proposes to ensure a sustainable and safe drinking water supply for the residents of Balasore, considering the acute shortage of drinking water in Natakata village, Balasore district, Odisha;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to replace the defunct tube wells which were earlier placed in the district in order to prevent such shortages in future; and

(d) if so, the details thereof and if not, the reasons therefor?

Reduction in Consumption of Fuel and Energy

†861. SHRI NIHAL CHAND:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the comprehensive steps being taken by the Government to reduce/limit the consumption of fuel and energy in the country;

(b) whether any participation of States has been ensured by the Union Government and if so, the details thereof;

(c) whether the Government proposes to procure agricultural residue from farmers for use as fuel in energy production to check environment pollution; and

(d) if so, the details thereof and if not, whether it is likely to be considered in future and if so, the reaction of the Government thereto?

Regional Air Connectivity

862. SHRI TAPIR GAO:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the manner in which RCS-UDAN initiative enhance regional air connectivity and the details of its impact across different parts of the country;

(b) the concessions provided by the Central and the State Governments, along with the Airport Operator, to airlines under RCS-UDAN; and

(c) the details of the total number of beneficiaries of the said scheme?

Functional MSMEs in Maharashtra

863. SHRI RAJAN VICHARE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the number of Micro, Small and Medium Enterprises (MSMEs) functional in Maharashtra, district-wise;

(b) the number and details of enterprises set up in Thane Parliamentary constituency of Maharashtra after the launch of MUDRA Yojana; and

(c) the details of the loan disbursed to such enterprises in Thane District of Maharashtra under Pradhan Mantri Aatmanirbhar Bharat Rojgar Yojana?

Supply of Kerosene

864. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has reduced the supply of kerosene to the State of Tamil Nadu during the last five years;

(b) if so, the details of kerosene supply to Tamil Nadu during the said period, year-wise;

(c) whether the Government is aware of the demands of Tamil Nadu Government to increase the supply of kerosene;

(d) if so, the details thereof; and

(e) the details of the steps taken by the Government to address the said demand?

Biodiesel, Biogas and Solar Power Plants

865. SHRI KHAGEN MURMU:

SHRI RAVI KISHAN:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Union Government has received proposals from various States including West Bengal and Uttar Pradesh for setting up biodiesel, biogas and solar power plants;

(b) if so, the details thereof; and

(c) the details of proposals received and approved during the last three years, State-wise?

Creation of New Jobs in MSME Sector

866. SHRI RAMESH CHANDRA MAJHI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether the Government proposes to create new jobs as compensation for the loss of livelihood caused due to phasing out or reducing reliance on industries like plastic and coal (Unsustainable Industries) and if so, the details thereof; and

(b) whether the Government proposes to ease the transition of the MSME industries involved in these sectors, if so, the details thereof and if not, the reasons therefor?

Extension of Runway

867. SHRI PARTHIBAN S.R.:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the bottlenecks faced by the Airports Authority of India (AAI) to extend the runways and/or expand the airfields/terminals;

(b) the details of airports which require extension of runways and expansion of terminals in Tamil Nadu; and

(c) the details of new greenfield airports constructed in the country, particularly in Tamil Nadu?

Loans under PM-SVANidhi

868. SHRIMATI SUNITA DUGGAL:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the number of loans disbursed to beneficiaries under Pradhan Mantri Street Vendor's Atma Nirbhar Nidhi (PM SVANidhi), State/UT-wise, particularly in the State of Haryana since its launch;

(b) the amount of loan approved for female and people belonging to weaker sections of society such as SC/ST beneficiaries, particularly in the Parliamentary Constituency of Sirsa; and

(c) whether the Government has some special provisions in place/planned in regards to above mentioned beneficiaries in terms of repayment of loan and if so, the details thereof?

NHs in Bihar & Haryana

†869. SHRI SUNIL KUMAR PINTU:

SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of funds sanctioned for Bihar, particularly Sitamarhi and Haryana, particularly Sonipat for repair and maintenance of National Highways during the last five years till date; and

(b) the details of the guidelines to ensure adequate illumination arrangement and restore emergency services on National Highways?

Upgradation Work of NH 730-C

†870. SHRI ARUN KUMAR SAGAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the rehabilitation and upgradation work of National Highway (NH-730-C) from Farrukhabad-Allahganj-Jalalabad-Madnapur-Katra-Khudaganj to Pilibhit, passing through Shahjahanpur Parliamentary Constituency of Uttar Pradesh is being carried out along with two laning and paved shelter configuration in Allahganj to Miranpur Katra Section;

(b) if so, the details thereof;

(c) whether the Government has received representations for investigation by Central Technical Committee regarding alleged malpractices and quality of material in the construction of the said NH; and

(d) if so, the action taken/proposed to be taken in this regard?

Granting Status of NH

871. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to grant the status of National Highways (NHs) to Bhawanipatna Muniguda-Bissamcuttack-Rayagada-Parvatipuram-Vizianagaram stretches;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government also proposes to grant NH status to Gunupur- Baliguda (Phulbani) via Padmapur-Gudari-Chandrapur stretch;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by the Government to upgrade the said State Highways into NHs?

Scholarship Schemes for Minorities

†872. SHRI HAJI FAZLUR REHMAN:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the details of the steps taken/proposed to be taken by the Government for welfare of minorities in the country;

(b) whether various scholarship schemes meant for minorities have been implemented in all the States of the country; and

(c) if so, the details thereof including the number of students benefitted so far by the said schemes, State-wise?

Upgradation to NHs

†873. SHRI AJAY KUMAR MANDAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Ministry is responsible mainly for the development and maintenance of National Highways (NHs);

(b) if so, the NH-wise details of the funds released and spent for the maintenance on the National Highways in Bhagalpur Parliamentary constituency;

(c) whether the Vikramshila Setu constructed on the river Ganga in Bhagalpur Parliamentary constituency is the part of NH;

(d) if so, the reasons for not approving the proposals for maintenance of the said setu on NH in Bhagalpur; and

(e) the time since when the maintenance of the said setu has been pending?

NH-744 Greenfield Highway

874. SHRI N.K. PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to construct the NH-744 Green Field Highway in Kollam Lok Sabha Constituency in a time bound manner;

(b) if so, the details of action taken thereon;

(c) the details of funds estimated for the project construction of Green Field Highway NH-744 in Kollam;

(d) the details of action taken to complete the land acquisition process for developing NH-744 Green Field Highway in Kollam Lok Sabha Constituency;

(e) the reasons for delay in disbursing compensation for land acquisition;

(f) the details of the State Government's 25 per cent share for land acquisition;

(g) whether the Union Government has requested for GST and royalty exemption for NH-744 Green Field Highway; and

(h) whether the Government proposes further proceedings where the period of 3a notification has expired and if so, the details thereof?

NH Fee Determination Rules on NH

875. SHRI RAVIKUMAR D.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details and number of toll plazas in Tamil Nadu which are violating the provisions of the National Highways Fee (Determination of Rates and Collection) Rules 2008 regarding in distance between two toll plazas of 60 Kms.;

(b) the steps taken by NHAI to close down such illegal toll plazas in Tamil Nadu;

(c) whether the Moratandi toll plaza on Puducherry-Tindivanam Highway is violating the said rule and if so, the details thereof;

(d) whether the toll plaza was declared illegal by the Vanur Munsif Court in 2019 and an interim stay was obtained by NHAI citing financial loss to the contractor; and

(e) if so, the details of action taken by the Government to close down the said toll plaza?

Margin for Petroleum Dealers

876. SHRI RAJMOHAN UNNITHAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details and number of times the Public Sector Oil Marketing Companies (OMCs) had hiked the dealer margin for petroleum dealers during the last six years; and

(b) if not, the reasons therefor?

Solar Power Capacity

877. SHRIMATI QUEEN OJA:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether there is any change in total solar as well as other renewable energy capacity of the country from 2013-14 to till date, if so, the details thereof and if not, the reasons therefor; and

(b) whether the Government proposes to use the barren land to establish solar power system and if so, the details thereof, State-wise?

National Highways in West Bengal

878. SHRIMATI SAJDA AHMED:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of proposals pending with the Government for the sanctioning of new National Highways (NHs) in West Bengal and if so, the details thereof;

(b) the details of the NHs that have been sanctioned and the progress of work completed in West Bengal during the last three years;

(c) whether NH-81 in West Bengal has been renamed and if so, the time by which the project would be completed;

(d) whether the work on the Kolkata-Varanasi Expressway commenced in its stretches within West Bengal and if so, the time by which the project would be completed; and

(e) the details of the pending works to be completed on NH-6 from Dhulagarh to Kolaghat in West Bengal and the time by which pending projects would be completed?

JJM in Himalayan Region

879. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Government is aware that the Jal Jeevan Mission (JJM) in the Himalayan region is successful in all types of residences-hill, mountain, plain, rocky and extreme harsh climates and if so, the details thereof;

(b) whether the JJM is successful in the winter seasons in the Himalayan region and if not, the solution therefor;

(c) whether the Government has been able to manage and distribute drinking water in water crisis villages in the UT of Ladakh; and

(d) if so, the details thereof and if not, the reasons therefor?

Subsidies for Rooftop of Houses

880. SHRI KANUMURU RAGHU RAMA
KRISHNA RAJU:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government has given concessions/subsidies for installation of solar panel on the rooftop of Houses;

(b) if so, the details thereof till date, State-wise;

(c) whether some States have requested the Union Government to exempt them from sharing the cost of such projects and also asked to grant complete subsidy/concession; and

(d) if so, the details thereof and the action taken thereon?

Electricity Connections under Saubhagya Scheme

881. SHRI SHYAM SINGH YADAV:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the number of electricity connections provided to all unelectrified rural households and poor urban households in the district of Jaunpur since October 2017 under Saubhagya Scheme; and

(b) the number of unelectrified rural and urban households in Jaunpur district unwilling to take electricity connections under Saubhagya Scheme?

Status of Panjim Smart City Project

882. SHRI COSME FRANCISCO CAITANO
SARDINHA:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether Panjim Smart City project has been started;

(b) if so, the time by which it is likely to be completed and the current status thereof;

(c) the number of sub-projects designated under the Panjim Smart City plan along with funds allocated therefor, project-wise; and

(d) the number of the projects stalled/delayed along with the reasons therefor?

Barrage Project on Sakri River

†883. SHRI KAUSHALENDRA KUMAR:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Barrage project at Baksauti on Sakri river in Bihar has been approved by the Central Water Commission and if so, the details thereof;

(b) whether the proposal for construction of barrage at Baksauti on Sakri river sent by the Government of Bihar is pending with the Ministry;

(c) whether the said project would benefit farmers of Nawada district as well as Nalanda, Sheikhpura, Lakhisarai, Gaya and Jehanabad; and

(d) if so, the details thereof and the time by which the said pending Baksauti Barrage project would be approved?

Development of Hydro Power Projects

884. SHRI SUNIL KUMAR MONDAL:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government has established any new hydro power project or has developed the existing hydro power projects across the country especially in West Bengal during the last two years and the current year;

(b) if so, the details thereof along with action taken or being taken and futuristic plans made in this regard, State/UT-wise including West Bengal especially in Bardhaman Purba constituency; and

(c) if not, the reasons therefor?

Extension of Time for Projects

†885. DR. SANJAY JAISWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to extend time for several projects under the Smart Cities Mission (SCM);

(b) if so, the the details thereof, State and district-wise;

(c) the reasons for inordinate delay in completion of the said projects under SCM; and

(d) the details of funds released by the Government and the quantum of funds utilised by the respective cities under SCM?

Chaos at Delhi Airport

886. DR. AMAR SINGH:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of the systematic chaos at Delhi International Airport (DIAL) and the frequent and unreported incidents at other airports of the country; and

(b) if so, the details thereof and the steps that are proposed to be taken by the Government keeping in mind that the civil aviation authorities should focus on providing better facilities at the airports?

Capacity of Renewable Power Generation

†887. SHRI GUMAN SINGH DAMOR:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the total capacity of renewable power generation units established as on 31st March, 2023;

(b) the quantum of renewable energy being generated through such units;

(c) the quantum of electricity being generated in Madhya Pradesh along with the percentage of power generation through renewable energy thereon;

(d) the sectors in which electricity is being generated through renewable energy along with the facilities being provided to those sectors to promote power generation through renewable energy;

(e) whether global warming can be reduced through the use of renewable energy; and

(f) if so, the estimated reduction in global warming brought during the last five years?

National Mission for Clean Ganga

†888. SHRI ANIL FIROJIYA:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) the total number of projects under which work is being carried out through the National Mission for Clean Ganga (NMCG); and

(b) the steps taken by the Government to bring reduction in matters/projects under consideration and to promote cleanliness?

Hubs under National Green Hydrogen Mission

889. SHRI BRIJENDRA SINGH:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government has identified the States and regions for the development of Green Hydrogen Hubs under National Green Hydrogen Mission;

(b) if so, the details thereof;

(c) the details of the supportive policies extended to Green Hydrogen projects;

(d) whether the Government has established regulatory framework to allow storage and dispensing of Hydrogen at par with international norms; and

(e) if so, the details thereof and if not, the progress made so far in this regard?

EV Charging Points on Highways

†890. SHRI HARISH DWIVEDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is implementing/ likely to implement any scheme with regard to set up Electric Vehicle (EV) charging points on Highways and Expressways on a large scale;

(b) if so, the details thereof, State-wise including Uttar Pradesh; and

(c) whether the Government has awarded any contract to private agencies for setting up EV charging stations and if so, the details thereof?

Vacant Posts

891. SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government is cognizant of the vacant posts of Managing Directors in specific Metro Corporations/Projects across the country, like Patna,

Surat, Bhopal, Agra and Indore and its impact on project implementation;

(b) if so, the details of the steps undertaken by the Government in collaboration with the State Governments regarding the appointment of full-time Managing Directors in these organizations; and

(c) if not, the reasons therefor?

Bajaj Over Bridge

†892. SHRI RAMDAS C. TADAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the funds for construction of Bajaj Over Bridge being built near Bajaj Chowk at Wardha, Maharashtra has been arranged by the Government under CRIF and if so, the details thereof;

(b) if so, the reasons for non-completion of work even after almost four years till date; and

(c) whether it is also true that Minister of Road Transport while answering a Starred Question in the Lok Sabha had given assurance to complete the work as soon as possible and if so, the details thereof?

Flight to Shirdi and Deoghar

893. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) whether the Government proposes to connect Bhubaneswar with Shirdi and Deoghar through direct flight since the places are frequently travelled by pilgrims from both States and if so, the details thereof;

(b) the time by which the Government proposes to start the service; and

(c) if not, the reasons therefor?

Encouragement to Differently Abled People

†894. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) whether any step has been taken by the Ministry to encourage differently abled people;

(b) if so, the details thereof, State-wise including the State of Chhattisgarh and if not, the time by which it is likely to be taken; and

(c) the details of the revenue generated by the enterprises being run by differently abled people, State/district/industry-wise, especially in Chhattisgarh?

Modernization and Restructuring of Electricity Market

895. DR. MANOJ RAJORIA:
SHRI SUNIL BABURAO MENDHE:
DR. DHAL SINGH BISEN:
SHRI SUMEDHANAND SARASWATI:
SHRIMATI HIMADRI SINGH:
SHRI RAJESH VERMA:
SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI RAJENDRA AGRAWAL:
SHRI MOHANBHAI KALYANJI
KUNDARIYA:
SHRI DILIP SAIKIA:
SHRI PARVESH SAHIB SINGH VERMA:
SHRIMATI RANJEETA KOLI:
SHRI KRIPANATH MALLAH:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) the quantum of power that has been produced in the country annually during the last five years, State/UT-wise including Delhi;

(b) the details of insights into the technological advancements and innovations implemented in the electricity market restructuring to accommodate the integration of renewable energy sources more efficiently;

(c) the details of the initiatives Government has implemented to modernise and restructure the nation's electricity market particularly to facilitate the seamless integration of renewable energy sources into the power grid and ensuring optimal utilisation of electricity generation resources;

(d) the manner in which the Government encourage private sector participation and investment in the modernization and restructuring of the electricity market; and

(e) the details of the corrective measures taken by the Government to ensure the financial stability of the power sector, including DISCOMs, electricity consumers and power generation companies?

Power Generation Capabilities in North-Eastern Region

896. SHRI TIRATH SINGH RAWAT:
SHRI SUNIL BABURAO MENDHE:
SHRI BIDYUT BARAN MAHATO:
SHRI RAJESH VERMA:

Will the Minister of POWER

विद्युत मंत्री

be pleased to state:

(a) whether the Government has taken any initiative to increase or expand power generation capacities/capabilities in the North-Eastern Region of the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of the projects implemented to increase power supply capacity in the North-Eastern Region, including the specific States that are likely to be benefited from the said initiative; and

(d) the names of the projects, locations, capacity additions and their estimated completion dates?

Road Network

897. SHRI DHARAMBIR SINGH:
SHRI SUNIL BABURAO MENDHE:
DR. BHARATIBEN DHIRUBHAI SHIYAL:
SHRI DUSHYANT SINGH:
DR. ARVIND KUMAR SHARMA:
SHRI PRADEEP KUMAR SINGH:
SHRIMATI SANDHYA RAY:
SHRI SHANKAR LALWANI:
SHRI BASANTA KUMAR PANDA:
SHRI ANNASAHEB SHANKAR JOLLE:
SHRI JUGAL KISHORE SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the expansion of road network focusing on its length and global ranking during the last nine years;

(b) the details of its influence on the country's infrastructure and economy;

(c) the details of major accomplishments in road and highway construction, including the record for the fastest construction;

(d) the details of key strategies adopted/employed to achieve these remarkable milestones;

(e) the details of connectivity of routes through Madhya Pradesh and new NH constructed during the last nine years especially in Bhind and Datia districts of Madhya Pradesh; and

(f) the details of funds spent on the development of roads during the last four years in Bhind and Datia districts?

Targets fixed under PMAY-U

898. DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:
DR. DNV SENTHILKUMAR S.:
SHRI KULDEEP RAI SHARMA:
DR. AMOL RAMSING KOLHE:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the targets fixed under the Pradhan Mantri Aawas Yojana-Urban (PMAY-U) and corresponding achievements since its inception, State-wise;

(b) the number of affordable housing projects sanctioned and number of such projects waiting approval, State-wise;

(c) the details of the criteria adopted to identify beneficiaries under PMAY-U;

(d) the number of people who have been benefited under PMAY-U since the inception of the Yojana in the State of Maharashtra and Tamil Nadu;

(e) the details of the total number of houses sanctioned, allotted and still under construction in the State of Maharashtra and Tamil Nadu during the financial year 2023-24;

(f) whether there has been a delay in construction and allotment of houses under the scheme; and

(g) if so, the details thereof along with the steps taken by the Government to address the same?

UDYAM Registration

899. SHRI Y. DEVENDRAPPA:
SHRI NARANBHAI KACHHADIYA:
SHRI BIDYUT BARAN MAHATO:
SHRI RANJEETSINGH NAIK
NIMBALKAR:
SHRI DILIP SAIKIA:
SHRI DEVJI M. PATEL:
SHRI SUNIL KUMAR SINGH:
SHRI ARUN SAO:
SHRI SUDHAKAR TUKARAM
SHRANGARE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES

सूक्ष्म, लघु और मध्यम उद्यम मंत्री

be pleased to state:

(a) the number of new registration of Micro, Small and Medium Enterprises (MSMEs) through 'UDYAM Registration' for Ease of Doing Business during the last three years, State-wise, especially in Maharashtra;

(b) the number of employment generated through MSME sector during the said period, State/district-wise including Jharkhand and Chhattisgarh;

(c) the details of assistance being extended to MSME sector under Atmanirbhar Bharat; and

(d) the details of number of MSMEs benefited by these schemes during the last five years, State/district-wise including Bilaspur-Mungeli-Gaurela-Pendra-Marwahi districts of Bilaspur Lok Sabha Parliamentary Constituency in Chhattisgarh?

Installed Capacity of Renewable Energy

900. SHRI RODMAL NAGAR:
SHRI TIRATH SINGH RAWAT:
SHRI RAJENDRA AGRAWAL:
SHRI PARBATBHAI SAVABHAI PATEL:
SHRI KRIPANATH MALLAH:
DR. JAYANTA KUMAR ROY:
SHRIMATI RANJEETA KOLI:
DR. MANOJ RAJORIA:
SHRI RAJESH VERMA:
SHRI B.Y. RAGHAVENDRA:
SHRI SUMEDHANAND SARASWATI:
SHRI PATEL HASMUKHBHAI
SOMABHAI:
SHRI SUDARSHAN BHAGAT:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the trajectory of India's installed capacity of renewable energy over the last decade;

(b) the factors that have driven the significant growth in the country's installed capacity of renewable energy in recent years;

(c) whether there is any change in total solar energy capacity of the country from 2013-14 and if so, the details thereof; and

(d) the present status of the Scheme for Solar Parks and Ultra Mega Solar Power Projects?

International Solar Alliance

901. SHRI BHOLA SINGH:
DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the five Public Sector Undertakings (PSUs) under Petroleum and Natural Gas Ministry joined International Solar Alliance (ISA)'s Coalition for Sustainable Climate Action (ISA-CSCA);

(b) if so, the details thereof;

(c) whether the oil and gas companies are making efforts to deploy solar panels across the value chain of their operations and propose to increase the solar power capacity;

(d) if so, the details thereof along with the progress made so far in this regard;

(e) whether the Ministry has approved some players for over 10 GW of fresh solar equipment manufacturing under the Atmanirbhar Bharat Abhiyaan;

(f) if so, the details thereof; and

(g) the other important initiatives being taken by the Ministry in this regard?

Withdrawal of Ground Water

902. SHRI RAJIV PRATAP RUDY:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether it is a fact that electrification of ground water withdrawal corresponds to a rise in the use of tubewells and borewells that are capable of extracting water from greater depths;

(b) if so, the details thereof;

(c) the total number of tubewells, borewells, dugwells, Shallow tube wells, State-wise including Saran district of Bihar;

(d) whether it is a fact that electricity is the dominant source of power to extract water, over diesel, windmills, and solar pumps;

(e) the details of the share of various sources of power to extract water for agriculture, including electricity, diesel, windmills and solar pumps, State-wise; and

(f) the steps taken by the Government to keep a check on excessive groundwater withdrawal for irrigation?

Losses Incurred in Toll Collection

†903. SHRI VINAYAK RAUT:
SHRI OMPRAKASH BHUPALSINH ALIAS
PAWAN RAJENIMBALKAR:
SHRI SANJAY JADHAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of estimated losses incurred in the income from Toll collection since the Covid-19 pandemic, month-wise;

(b) the period for which Toll collection was suspended during the Covid-19 pandemic;

(c) the details of measures taken to minimize/compensate the said incurred loss;

(d) the details of the Toll tax collected during Covid period and thereafter till date;

(e) the number of days for which Toll plazas on various National Highways remained non-functional due to protests during the said period;

(f) the estimated loss of income as a result thereof; and

(g) whether the Government has compiled Toll and State-wise data of the same and if so, the details thereof?

Civil Aviation Research Centre

904. SHRI ANURAG SHARMA:

SHRI P.P. CHAUDHARY:

SHRI SANGAM LAL GUPTA:

SHRI C.R. PATIL:

DR. RAMAPATI RAM TRIPATHI:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the current progress made by the Government to establish Civil Aviation Research Centres across the country;

(b) whether the proposed civil aviation research centres would also have training facilities and if so, the details thereof;

(c) whether the Government plans to invest in civil aviation research centre projects in other States, including Uttar Pradesh, Rajasthan and Gujarat; and

(d) if so, the details thereof and the total fund allocation for the same?

Operational Airports

905. MS. S. JOTHIMANI:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the number of airports operating in the country and the details of new airports that have been built in the country since 2014;

(b) the details of privatization of airports between 2004-2013;

(c) the details of privatization of airports since 2014;

(d) the details of Airports which are fully owned/controlled by Private Groups since 2014;

(e) the details of Public Private Partnership (PPP) airports in the country along with names of such PPP company;

(f) whether it is true that one private company has emerged as the largest private player to own airports in the country and if so, the details thereof;

(g) the details of bids/tenders received for various airports proposed for privatisation since 2014 and time period till which tenders are likely to be issued; and

(h) the details of license fee and royalty collected by AAI from the privately owned airports?

Four and Six Laning of Roads

†906. SHRI RAJIV RANJAN SINGH *ALIAS*
LALAN SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the names of the Highways proposed to be upgraded to four and six lanes including the length thereof in Bihar; and

(b) the target fixed to upgrade the said lanes including the total funds that are likely to be spent?

Helicopter Services

907. DR. SUJAY RADHAKRISHNA VIKHE
PATIL:
DR. SHRIKANT EKNATH SHINDE:
DR. HEENA VIJAYKUMAR GAVIT:
PROF. RITA BAHUGUNA JOSHI:
DR. KRISHNA PAL SINGH YADAV:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the details and total number of civil helicopter registered and operational in the country;

(b) whether the Government has plan to address the concerns raised by the industry regarding the

existing rules and regulation that hinder the growth of the civil helicopter market in the country and if so, the details thereof;

(c) whether the Government plans to promote the development and expansion of helicopter services through UDAN 5.1 and if so, the details thereof;

(d) whether the Government has undertaken measures to attract more investments, improve infrastructure and enhance the overall ecosystem for helicopter operations in the country particularly in Uttar Pradesh, Madhya Pradesh and Maharashtra and if so, the details thereof; and

(e) whether the Government has the details of the specific regions that would benefit from UDAN 5.1 and if so the details thereof?

Funds for Sanitation

908. DR. UMESH G. JADHAV:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether any financial assistance has been received from private companies and the Government Undertakings under the activities being undertaken by the Government in sanitation sector in the rural areas of Karnataka and if so, the details thereof;

(b) whether the Government proposes to invite Public Private Partnership (PPP) for the sanitation sector and drinking water supply in rural areas; and

(c) if so, the details thereof and if not, the reasons therefor?

Green Energy Corridor

909. COL. RAJYAVARDHAN RATHORE:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the details of funds allotted by the Union as well as the State Government and the money spent out of the intra State GEC Phase -1 and Phase -2 scheme in the State of Rajasthan;

(b) the details of location shortlisted for implementation of the scheme and the number of stages of the schemes that have been completed till now;

(c) the number of transmission lines set up in Rajasthan in order to facilitate integration of renewable generation capacity; and

(d) the challenges faced by the Government in the implementation of the scheme and the steps taken to overcome them?

Road Accidents in India -2022

910. SHRIMATI SUPRIYA SULE:
DR. DNV SENTHILKUMAR S.:
SHRIMATI MANJULATA MANDAL:
SHRI KULDEEP RAI SHARMA:
SHRI C.N. ANNADURAI:
DR. SUBHASH RAMRAO BHAMRE:
DR. AMOL RAMSING KOLHE:
SHRI THIRUNAVUKKARASAR SU.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has recently unveiled Annual report titled "Road Accidents in the country-2022" and if so, the details thereof;

(b) whether the Report reveals a worrisome surge in road accidents in the country during the calendar year 2022 and if so, the number of road accidents and the number of persons died/injured during the last three years, State/UT-wise;

(c) whether the Government has taken any comprehensive measures to address this growing crisis and if so, the details thereof;

(d) the details of States which have initiated the installation of AI cameras to prevent road accidents and proper implementation of traffic rules; and

(e) the measures being taken to improve road safety, security of riders and public awareness?

Privatisation of Airports

911. ADV. DEAN KURIAKOSE:
SHRI ANTO ANTONY:
SHRI T.N. PRATHAPAN:
SHRI KUMBAKUDI SUDHAKARAN:
ADV. ADOOR PRAKASH:
SHRI SAPTAGIRI SANKAR ULAKA:
DR. A. CHELLAKUMAR:
SHRI MOHAMMED FAIZAL P.P.:
SHRI K. MURALEEDHARAN:
SHRI BENNY BEHANAN:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the number of airports privatised since 2014;

(b) the details of companies that currently run the airport, airport-wise;

(c) the names of airports that the Government plans to privatise in the next five years;

(d) the justification of the Government for privatisation of these assets;

(e) whether the Government proposes to privatise Kannur International Airport; and

(f) if so, the details thereof and if not, the reasons therefor?

Best Performing Private Companies

912. SHRI DILESHWAR KAMAIT:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the names of the top ten best performing private companies in the field of Petroleum and Natural Gas during the last two years; and

(b) the names of the private companies which are being probed or have been banned by the Government for flouting norms during the said period?

Projects under SCM

913. DR. DNV SENTHILKUMAR S.:
SHRIMATI SUPRIYA SULE:
SHRIMATI MANJULATA MANDAL:
SHRI KULDEEP RAI SHARMA:
SHRI C.N. ANNADURAI:
DR. SUBHASH RAMRAO BHAMRE:
DR. AMOL RAMSING KOLHE:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) whether the Government is successfully implementing Smart Cities Mission and if so, the current implementation of the status of projects taken up under the Smart Cities Mission (SCM) in States of Tamil Nadu, Maharashtra and Odisha during last three years and the current year;

(b) the funds allocated for the projects under SCM in the said States during last three years and the current year especially for Tamil Nadu, city-wise;

(c) whether the Government proposes to extend the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) to new cities and towns;

(d) if so, the details thereof and if not, the reasons therefor;

(e) the number of cities rejuvenated since the launch of the said scheme;

(f) whether the Government has also included towns under the said scheme and if so, the details thereof; and

(g) whether there is provision of separate funds for this project to cover towns and small cities under the said scheme and if so, the details thereof?

NHLML

914. SHRI KOMATI REDDY VENKAT REDDY:
SHRI Y.S. AVINASH REDDY:
SHRI MANNE SRINIVAS REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has set up National Highways Logistics Management Ltd. (NHLML) and if so, the details thereof;

(b) whether the agreements have been signed for the development of Multi Modal Logistics Parks; (MMLPs) in some States under various projects;

(c) whether these are to be developed under the public-private partnership model as to become the largest MMLPs; and

(d) whether these are to be implemented in the country under the PM Gati Shakti National Master Plan and if so, the details thereof till date?

National Capacity Building Framework

915. DR. VISHNU PRASAD M.K.:
SHRI T.R.V.S. RAMESH:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the aim of launching the National Capacity Building Framework to achieve garbage free cities under Swachh Bharat Mission-Urban (SBM-U 2.0) along with funds allocated and utilized by States; and

(b) the measures taken/being taken by the Government to make cities garbage free?

Transport Infrastructure

†916. SHRIMATI JASKAUR MEENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme for hundred significant transport infrastructure projects for last and first-mile connectivity across the country and if so, the details thereof;

(b) the details and the number of areas to be covered under the project;

(c) the estimated funds likely to be released for the same;

(d) whether Rajasthan is also covered under the scheme and if so, the details thereof, district-wise; and

(e) the details of the targets set under the same?

Increase in Domestic Air Passengers

†917. SHRI OMPRAKASH BHUPALSINH ALIAS
PAWAN RAJENIMBALKAR:
SHRI SANJAY JADHAV:

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

(a) the number of airports built in view of the substantial increase in the number of domestic air passengers in the country during the last ten years, State and location-wise;

(b) the number of airports operational and closed at present out of said Airports along with the reasons therefor Airport-wise, especially the current status of the airport of Osmanabad (Dharshiv) parliamentary constituency;

(c) whether many airport facilities are underutilized and if so, the reasons therefor;

(d) whether permission has been given to private airlines to operate services from these airports and if not, the reasons for not granting the requisite permission;

(e) the list of private aviation companies which have expressed willingness to operate their services from various airports in Maharashtra; and

(f) whether the Government proposes to allow private aviation companies to operate services from these airports and if so, the details thereof?

Namami Gange Programme

918. DR. MOHAMMAD JAWED:
SHRI D.K. SURESH:
SHRI SAPTAGIRI SANKAR ULAKA:
DR. A. CHELLAKUMAR:
SHRI MOHAMMED FAIZAL P.P.:
SHRI BENNY BEHANAN:

Will the Minister of JAL SHAKTI

जल शक्ति मंत्री

be pleased to state:

(a) whether the Namami Gange Programme has any deadline or set target to achieve thereunder and if so, the details thereof along with the present status of the programme;

(b) the details of the funds sanctioned by the Government since the launch of the programme in 2014-15 along with the utilisation of the funds, year-wise;

(c) the details of the sanctioned projects, their cost allocation and completed projects, State-wise;

(d) whether the Union Government has any reported data about the quantity of untreated sewage and industrial effluents being discharged into the river; and

(e) if so, the details thereof and if not, the reasons therefor and response of the Government to the continued inflow of untreated sewage and industrial effluents into the Ganga river?

Bharatmala Pariyojana

919. SHRI ANNASAHEB SHANKAR JOLLE:
DR. BHARATIBEN DHIRUBHAI SHIYAL:
SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI RANJEETSINGH NAIK
NIMBALKAR:
DR. ARVIND KUMAR SHARMA:
SHRI DILIP SAIKIA:
SHRI PRADEEP KUMAR SINGH:
SHRI PARVESH SAHIB SINGH VERMA:
SHRIMATI SANDHYA RAY:
SHRI SHANKAR LALWANI:
SHRI BASANTA KUMAR PANDA:
SHRI SUNIL KUMAR SINGH:
SHRI SANJAY BHATIA:
SHRI JUGAL KISHORE SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the targets and the total number of projects proposed in the country under the Bharatmala Pariyojana, State-wise, particularly Madhya Pradesh and Jharkhand;

(b) the details of the developmental works executed so far under the said Pariyojana and the funds spent thereon, district-wise, particularly Datia and Bhind, Madhya Pradesh;

(c) whether the Government is actively addressing the challenges that India may encounter in maintaining and expanding its extensive road networks; and

(d) if so, whether the Government identify it as vital for the continuous enhancement of India's transportation infrastructure and if so, the details thereof?

Rural Cities under SCM

†920. SHRI GAJANAN KIRTIKAR:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of HOUSING AND URBAN AFFAIRS

आवासन और शहरी कार्य मंत्री

be pleased to state:

(a) the present status of Smart Cities Mission (SCM) in the country, State-wise;

(b) whether the Government has included rural cities under SCM;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the criteria under which these cities have been selected/identified;

(e) the status of progress made in the identified cities, State-wise, particularly in Maharashtra;

(f) the total investment required for the selected/identified cities for which the Government proposes to mobilize resources; and

(g) whether the Government has made any assessment in this regard and if so, the details thereof?

NEW DELHI;
December 1, 2023
Agrahayana 10, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

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